

ORISSA HIGH COURT**FILING REPORT AS ON :07/03/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0002045/2022	DURGA @ A. DURGA DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	PURI TOWN /35 /2021 () //
2	BLAPL/0002046/2022	RATNAKAR SETHY VS STATE OF ODISHA(VIG.)	DEBASNAN DAS VS	CUTTACK VIGILANCE /9 /2022 () //
3	BLAPL/0002047/2022	RIKARDA BENIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /96 /2021 () //
4	BLAPL/0002048/2022	BIDYADHAR DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /271 /2021 () //
5	BLAPL/0002049/2022	BASANTI PRADHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ANGUL SADAR PS /722 /2021 () //
6	BLAPL/0002050/2022	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	//0 () //
7	BLAPL/0002051/2022	DHARMENDRA SENDHRIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DUNGURIPALI /143 /2020 () //
8	BLAPL/0002052/2022	DASRU ORAM VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	GURUNDIA /44 /2021 () //
9	BLAPL/0002053/2022	SIBA RAM PALO VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	GOSANINUAGAM /168 /2021 () //
10	BLAPL/0002054/2022	NILU BARAL VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	PURI SADAR /277 /2021 () //
11	BLAPL/0002055/2022	SACHITA TANDI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PHIRINGIA /85 /2020 () //

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12	BLAPL/0002056/2022	BABULA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /193 /2021 () //
13	BLAPL/0002057/2022	MAINA SASMAL VS STATE OF ODISHA	PRASANNA KUMAR NAYAK (1) VS	SATYABADI /397 /2021 () //
14	BLAPL/0002058/2022	LINGARAJ BEHERA VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /226 /2020 () //
15	BLAPL/0002059/2022	RAMA PUTEL VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /153 /2019 () //
16	BLAPL/0002060/2022	SEKHAR KULDEEPIYA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	LAXMIPUR /7 /2022 () //
17	BLAPL/0002061/2022	UPENDRA BREDEKA VS STATE OF ODISHA	M.M.SWAIN VS	/ /0 () //
18	BLAPL/0002062/2022	NARENDRA BREDEKA VS STATE OF ODISHA	M.M.SWAIN VS	/ /0 () //
19	BLAPL/0002063/2022	ASHOK NAHAK VS STATE OF ODISHA	MANORANJAN PADHY VS	KHALLIKOTE /338 /2021 () //
20	BLAPL/0002064/2022	DURGA @ A. DURGA DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	SINGHADWAR PS /44 /2021 () //
21	BLAPL/0002065/2022	LINGARAJ MOHANTY VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	KAKATAPUR /215 /2020 () //
22	BLAPL/0002066/2022	KARTIK DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KAKATAPUR /302 /2021 () //
23	BLAPL/0002067/2022	PRAKASH PRADHAN	SURYA NARAYAN MISHRA	PURI SADAR /119 /2020

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		VS	VS	()
24	BLAPL/0002068/2022	STATE OF ODISHA SADHU KHILLO	MANAS KUMAR CHAND	// JEYPORE SADAR /325 /2021
		VS	VS	()
25	BLAPL/0002069/2022	STATE OF ODISHA KRUSHNA CHANDRA @ RATIKANTA DAS	SUBAS CHANDRA DAS	// KHANTAPADA /267 /2021
		VS	VS	()
26	BLAPL/0002070/2022	STATE OF ODISHA SUSREE SENAPATI MOHAPATRA	AJIT KUMAR PANDA	// KHARABEL NAGAR P.S. /15 /2022
		VS	VS	()
27	BLAPL/0002071/2022	STATE OF ODISHA MITHUN SWAIN	DEBENDRA NARAYAN PATTANAİK	// BERHAMPUR SADAR /163 /2021
		VS	VS	()
28	BLAPL/0002072/2022	STATE OF ODISHA RUPESH KUMAR YADAV	DUSHMANTA SAHOO	// MOHANA /152 /2020
		VS	VS	()
29	BLAPL/0002073/2022	STATE OF ODISHA KHAGAPATI BATE	SATYANARAYAN MISHRA	// MATHILI /143 /2021
		VS	VS	()
30	BLAPL/0002074/2022	STATE OF ODISHA JITESH SHARMA	BIJAYA KUMAR RAGADA	// NIRAKARPUR /97 /2020
		VS	VS	()
31	BLAPL/0002075/2022	STATE OF ODISHA HYDER ALI	MANAS KUMAR CHAND	// BURLA /334 /2020
		VS	VS	()
32	BLAPL/0002076/2022	STATE OF ODISHA MAHESH HALBA	BABITA SAHU	// MALKANGIRI /253 /2019
		VS	VS	()
33	BLAPL/0002077/2022	STATE OF ODISHA AMIYA KUMAR ROUT	BIKRAM CHANDRA GHADDEI	// NILGIRI /362 /2021
		VS	VS	()
34	BLAPL/0002078/2022	STATE OF ODISHA SHIVA@ SHIVA MURMU	BIKRAM CHANDRA GHADDEI	// Bamapada (Industrial Area) /199 /2021
		VS	VS	()

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35	BLAPL/0002079/2022	STATE OF ODISHA KISHORE GIRI@ PIKA VS	BIKRAM CHANDRA GHADAI VS	// Bamapada (Industrial Area) /199 /2021 ()
36	BLAPL/0002080/2022	STATE OF ODISHA HYDER ALI VS	MANAS KUMAR CHAND VS	// BURLA /335 /2020 ()
37	BLAPL/0002081/2022	STATE OF ODISHA SUSANT KUMA SWAIN VS	SIDDHARTH GOUTAM DAS VS	// HINJILI (ASKA) /4 /2021 ()
38	BLAPL/0002082/2022	STATE OF ODISHA BHAKTA KAND VS	BHABANI SHANKAR RAYAGURU VS	// KOKSARA /273 /2021 ()
39	BLAPL/0002083/2022	STATE OF ODISHA GOVINDA HARIJAN @ GOBINDA VS	SUBODH KUMAR MOHANTY VS	// KORAPUT GRPS /3 /2022 ()
40	BLAPL/0002084/2022	STATE OF ODISHA PRADEEP SAHU VS	SIDDHARTH GOUTAM DAS VS	// BADABAZAR /209 /2020 ()
41	BLAPL/0002085/2022	STATE OF ODISHA SRIKANTA BEHERA @ LITU VS	ARIJEET MISHRA VS	// DHUSURI /178 /2021 ()
42	BLAPL/0002086/2022	STATE OF ODISHA SACHINDRA DIGAL@ SASINDRA DIGAL VS	AMITAV TRIPATHY VS	// GOCHHAPADA /74 /2021 ()
43	BLAPL/0002087/2022	STATE OF ODISHA ANAND HARIJAN VS	ABHIJIT DAS VS	// BIJEPUR /12 /2021 ()
44	BLAPL/0002088/2022	STATE OF ODISHA MD.JUGNU@ SAHAJADA VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA GRPS /60 /2002 ()
45	BLAPL/0002089/2022	STATE OF ODISHA PRAHALADA BEHERA@ PRAHALLAD BEHERA@LUT VS STATE OF ODISHA	BALARAM NAYAK VS	// BARAMBA /171 /2021 () //

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46	BLAPL/0002090/2022	IMRAN KHAN VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA /547 /2021 () //
47	BLAPL/0002091/2022	PADIA @ PRADIP KUMAR SETHY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /45 /2022 () //
48	BLAPL/0002092/2022	BIKASH DHIBAR @ DEHURY VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KANIHA /200 /2021 () //
49	BLAPL/0002093/2022	JASHWANT SINGH VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	MACHHKUND /61 /2021 () //
50	BLAPL/0002094/2022	GOVINDA JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /78 /2021 () //
51	BLAPL/0002095/2022	HIRAKUL MAHANANDA @ URKUL VS STATE OF ODISHA	UMAKANTA BARIK VS	BHAWANIPATNA SADAR /440 /2021 () //
52	BLAPL/0002096/2022	SAMARI BARIHA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	JHARBANDH /145 /2021 () //
53	BLAPL/0002097/2022	BIDYADHAR PARIDA @ BUTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /391 /2021 () //
54	BLAPL/0002098/2022	TASIKUL SEKH @ BANGALI MISTRY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /391 /2021 () //
55	BLAPL/0002099/2022	RUSHIA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHARATPUR PS /224 /2021 () //
56	BLAPL/0002100/2022	CHAKRADHAR SAHOO @ CHAKRA SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /4 /2020 () //
57	BLAPL/0002101/2022	MD. RAHIL MEHMAN @ MD. RAHIL @ RAHIL MEHMAN	AMULYA RATNA PANDA	CYBER CRIME AND E.O, BALASORE /1 /2021

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002102/2022	BISWANATH JENA @ BISIA	AMULYA RATNA PANDA	MANGALPUR /71 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002103/2022	MANAS RANJAN DAS @ GURUJI	LAXMAN PRADHAN	BANTALA /222 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002104/2022	DEBASIS MOHANTY @ AJU	AMULYA RATNA PANDA	JALESWAR /69 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002105/2022	SARANGA HATI	HIMANSHU SEKHAR MISHRA	BOLANGIR SADAR /137 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002106/2022	RAMESH BEHERA	BIKRAM CHANDRA GHADEI	DELANGA /131 /2018
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002107/2022	KAMPA SAHU	RABINDRA KUMAR SAHOO	MOHANA /52 /2015
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002108/2022	JAGA BISOI @ BISSOI	ARIJEET MISHRA	JEYPORE SADAR /224 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0002109/2022	PRADIP SAMAL	SATYA RANJAN MULIA	LALBAG /232 /2021
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0002110/2022	SANDHYARANI BEHERA	PRAFULLA KUMAR KHATEI	//0
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0002111/2022	LALAN PANDIT	SUBODH KUMAR MOHANTY	BORIGUMMA /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0002112/2022	SARAT KUMAR NAYAK	SAMIR KUMAR MISHRA	EOW,BHUBANESWAR /1 /2022
		VS	VS	()

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69	BLAPL/0002113/2022	STATE OF ODISHA NATHURAM HASADA VS	AKSHAYA KUMAR SAHOO VS	// DEOGARH /492 /2021 ()
70	BLAPL/0002114/2022	STATE OF ODISHA RAJA PRADHAN @ RABI VS	DEBASHIS ROUSTRAY VS	// KHANDAGIRI P.S. /453 /2021 ()
71	BLAPL/0002115/2022	STATE OF ODISHA RAMPEE KUMAR YADAV VS	RAJIB RATH VS	// MOHANA /37 /2021 ()
72	BLAPL/0002116/2022	STATE OF ODISHA ROSHAN TIRKEY VS	SAMARENDRA BAHADUR VS	// SUNDARGARH SADAR /262 /2021 ()
73	BLAPL/0002117/2022	STATE OF ODISHA RAJKISHORE NAYAK VS	DHANANJAYA NAYAK VS	// BELAGARH /12 /2021 ()
74	BLAPL/0002118/2022	STATE OF ODISHA JHULIA @ DHANESWAR LENKA VS	AMLAN SHAKTI PAUL VS	// BAIDESWAR /58 /2020 ()
75	BLAPL/0002119/2022	STATE OF ODISHA BADAL DIGAL VS	SANJIB KUMAR BHANJADEO VS	// TIKABALI /37 /2020 ()
76	BLAPL/0002120/2022	STATE OF ODISHA JOGENDRA SAHU @ BABULA VS	JYOTIRMAYA SAHOO VS	// DIGAPAHANDI /70 /2022 ()
77	BLAPL/0002121/2022	STATE OF ODISHA DUSMANTA PATEL @ DUSMANTA KUMAR PATEL VS	DEVASHIS PANDA VS	// KHARABEL NAGAR P.S. /423 /2021 ()
78	CMAPL/0000081/2022	STATE OF ODISHA PRIYAMBADA KAR VS	DWARIKA PRASAD MOHANTY VS	// () ()
79	CMAPL/0000082/2022	STATE OF ODISHA PRIYAMBADA KAR VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// () ()

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80	CMAPL/0000083/2022	PRADEEP KUMAR MOHANTY VS MEENA KUMARI MOHANTY	ADV VS	// 0 //
81	CMAPL/0000084/2022	DINABANDHU PARIDA VS PRINCIPAL SECY.TO GOVT. OF ORISSA	ADV. VS	// 0 //
82	CMAPL/0000085/2022	BHARAT CHANDRA PARIDA VS STATE OF ODISHA	ADV. VS	// 0 //
83	CMAPL/0000086/2022	THE ALL ODISHA MOHAMMEDAN MARRIAGES AND DIVORCE REGISTERS ASSN. VS STATE OF ODISHA	ADV. VS	// 0 //
84	CMAPL/0000087/2022	NARAYAN CHANDRA JENA VS STATE OF ODISHA	ADV. VS	// 0 //
85	CMP/0000189/2022	RATNAMANI DAS VS LILY MALLA	P.C.MISHRA VS	// 0 //
86	CMP/0000190/2022	BIRANCHI NARAYAN DALEI VS SATYANARAYAN MANSINGH	BIBHU PRASAD DAS VS	// 0 //
87	CMP/0000191/2022	PHOENIX ARC PVT.LTD. VS MAA SHANTI RICE INDUSTRIES	RAMACHANDRA PANIGRAGHY VS	// 0 //
88	CMP/0000192/2022	SHAKUNTALA JENA VS CHIEF MANAGER, PUNJAB AND SIND BANK	SUDHANSU SEKHAR JENA VS	// 0 //
89	CMP/0000193/2022	RAMAKRISHNA BERA VS RADHAKRISHNA BERA	DEBARAJ MOHANTY VS	// 0 //
90	CMP/0000194/2022	PRASANT KUMAR MALIK VS PRIYABRAT MALIK	K.K.SWAIN VS	// 0 //
91	CONTC/0001801/2022	PRATAP KUMAR BEHERA	ADV.	//

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		VS	VS	0
92	CONTC/0001802/2022	ANU GARG,IAS KSHIROD KUMAR DAS	ADV	//
		VS	VS	0
93	CONTC/0001803/2022	SATYABRATA SAHOO, I.A.S SABITA MALIK	ADV	//
		VS	VS	0
94	CONTC/0001804/2022	CHARAN SINGH MINA, SP BHADRAK KEDARNATH DAS	ADV	//
		VS	VS	0
95	CONTC/0001805/2022	ANU GARG, I.A.S. DR. ANIL KUMAR SAHU	UPENDRA KUMAR SAMAL	//
		VS	VS	0
96	CONTC/0001806/2022	RAJ KUMAR SHARMA,SECY.,H AND F.W DEPT. PRAFULLA CHANDRA TRIPATHY	ADV.	//
		VS	VS	0
97	CONTC/0001807/2022	BISHNUPADA SETHI,IAS SHIBANANDA ROUT	S.P MANAGARAJ	//
		VS	VS	0
98	CONTC/0001808/2022	STATE OF ODISHA LILAVATI CHOUDHURY	ADV	//
		VS	VS	0
99	CONTC/0001809/2022	ACHUTYA AANDA JALLY DR.SURENDRA NATH MISHRA	SUSANTA KUMAR DASH	//
		VS	VS	0
100	CONTC/0001810/2022	SASWAT MISHRA,COMMNR. CUM SECY.,H.E DEPT. RASHMI RANJAN BEHERA	ADV	//
		VS	VS	0
101	CONTC/0001811/2022	DR.SUJATA MISHRA, C.D.M.O,PURI BRAHMANANDA DALAI	ADV.	//
		VS	VS	0
102	CONTC/0001812/2022	PRIYADARSHI MISHRA,CHAIRMAN,O.S.H.B MADHABA CHANDRA PANDA	AKASH KUMAR PATTAJOSHI	//
		VS	VS	0

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103	CONTC/0001813/2022	DR.GAVALI PARAG HARSHAD,IAS MANOJ KUMAR ROUT VS	SAMEER KUMAR DAS VS	// // 0
104	CONTC/0001814/2022	SANJEEV CHOPRA, I.A.S GANESHA PRASAD PANIGRAHI VS	AMLANJYOTI ROUT VS	// // 0
105	CONTC/0001815/2022	SASWAT MISHRA, PRINCIPAL SECY., HE DEPT. SRIKANTA PANIGRAHI VS	AMLANJYOTI ROUT VS	// // 0
106	CONTC/0001816/2022	SASWAT MISHRA,PRINCIPAL SECY,H.E. DEPT. GOURANGA CHANDRA PANDA VS	AMLANJYOTI ROUT VS	// // 0
107	CONTC/0001817/2022	SASWAT MISHRA, PRINCIPAL SECY., HE DEPT. PRAVAKAR NAYAK VS	AMLANJYOTI ROUT VS	// // 0
108	CONTC/0001818/2022	SASWAT MISHRA, PRINCIPAL SECY., HE DEPT. RAMAKANTA BISWAL VS	AMLANJYOTI ROUT VS	// // 0
109	CONTC/0001819/2022	SASWAT MISHRA,PRINCIPAL SECY,H.E. DEPT. PITAMBAR MOHAPATRA VS	AMLANJYOTI ROUT VS	// // 0
110	CONTC/0001820/2022	SASWAT MISHRA, PRINCIPAL SECY., HE DEPT. CHAKRADHAR MOHANTY VS	PRASANTA KUMAR MISHRA VS	// // 0
111	CONTC/0001821/2022	DR.MONA SHARMA,IAS DUKHISHYAM NAIK VS	PRASANTA KUMAR MISHRA VS	// // 0
112	CONTC/0001822/2022	DR.MONA SHARMA,I.A.S. ADWAIT KUMAR PATTNAIK VS	ADV. VS	// // 0
113	CONTC/0001823/2022	MONA SHARMA,IAS BASANTI SAHOO VS PRATAP CHANDRA BEURA, OAS A (SB)	ADV VS	// // 0 //

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114	CONTC/0001824/2022	SANATAN ROUT VS BRUNDABANA SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION	ADV VS	// 0
115	CONTC/0001825/2022	RAGHUNATH SAHOO VS BRUNDABANA SATAPATHY, DIRECTOR, ELEMENTARY EDU.	ADV. VS	// 0
116	CONTC/0001826/2022	UPENDRANATH PRUSTY VS BRUNDABANA SATAPATHY, DIRECTOR, ELEMENTARY EDU.	ADV. VS	// 0
117	CONTC/0001827/2022	FAKIR CHARN BEHERA VS BRUNDABANA SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION	ADV VS	// 0
118	CONTC/0001828/2022	ARUN KUMAR NATH VS SANJEEEV CHOPRA, IAS	ADV. VS	// 0
119	CONTC/0001829/2022	PRAFULLA KUMAR TRIPATHY VS SURESH CHANDRA MAHAPATRA, SECY., GA AND PG DEPT	ADV VS	// 0
120	CONTC/0001830/2022	BINOD BEHERDALAI VS RAJ KUMAR SHARMA, SECY., CUM ADDL. CHIEF SECY., H AND FW DEPT.	ADV VS	// 0
121	CONTC/0001831/2022	BAISHNAB CHARAN DAS VS TUSAR KANTA MOHANTY, OAS	MANAS KUMAR SWAIN VS	// 0
122	CONTC/0001832/2022	ARUN KUMAR BAL VS BISHNUPADA SETHY, IAS..	ADV VS	// 0
123	CONTC/0001833/2022	NARESH CHANDRA MOHANTY VS DILLIP MOHANTY, EXECUTIVE OFFICER, JATANI MUNICIPALITY	BIYOTKESH MOHANTY VS	// 0
124	CONTC/0001834/2022	MITA RANI MAITY VS BISHNUPADA SETHI, IAS	BHABANI SANKAR TRIPATHY 1 VS	// 0
125	CONTC/0001835/2022	SARAT CHANDRA MOHANTY	BHABANI SANKAR TRIPATHY 1	//

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		VS	VS	0
126	CONTC/0001836/2022	BISHNUPADA SETHI, IAS AMIT KUMAR SAHOO	BHABANI SANKAR TRIPATHY 1	//
		VS	VS	0
127	CONTC/0001837/2022	BISHNUPADA SETHI, IAS SUCHARITA MOHANTY @ MOHAPATRA	BHABANI SANKAR TRIPATHY 1	//
		VS	VS	0
128	CONTC/0001838/2022	BISHNUPADA SETHY, I.A.S. SANTOSH KUMAR MAHANTA	BHABANI SANKAR TRIPATHY 1	//
		VS	VS	0
129	CONTC/0001839/2022	BISHNUPADA SETHI, IAS BABULA DAS	ADV	//
		VS	VS	0
130	CONTC/0001840/2022	R.RAGHU PRASAD I.F.S SUKHPAL KAUR	ADV	//
		VS	VS	0
131	CONTC/0001841/2022	PRIYADARSHI MISHRA, CHAIMAN, ODISHA STATE HOUSING BOARD BIJAYA KUMAR BAI	RAJJEET ROY	//
		VS	VS	0
132	CONTC/0001842/2022	N.B.DHAL, I.A.S. RAJENDRA KUMAR SUNA	RAJJEET ROY	//
		VS	VS	0
133	CONTC/0001843/2022	N.B.DHAL, IAS GOLAP DEI	ADV	//
		VS	VS	0
134	CONTC/0001844/2022	BISHNUPADA SETHI, I.A.S. SAROJINI PANDA	ADV.	//
		VS	VS	0
135	CONTC/0001845/2022	BISHNUPADA SETHI, IAS NIRANJAN TRIPATHY	ADV	//
		VS	VS	0
136	CONTC/0001846/2022	BISHNUPADA SETHI, I.A.S JAGABANDHU DEHURY	ADV.	//
		VS	VS	0

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137	CONTC/0001847/2022	DR. ANANDA KUMAR PADHI,C.D.M AND P.H.O,RAYAGADA ASWINI KUMAR PRADHAN VS SASWAT MISHRA, I.A.S.	ADV VS	// // 0 //
138	CONTC/0001848/2022	MANORANJAN KAR VS SASWAT MISHRA,IAS	ADV. VS	// 0 //
139	CONTC/0001849/2022	NARAYAN CHANDRA SAHOO VS SASWAT MISHRA, I.A.S.	ADV VS	// 0 //
140	CONTC/0001850/2022	RATNAKAR NAYAK VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //
141	CONTC/0001851/2022	GOPABANDHU MISHRA VS SATYABRATA SAHOO, I.A.S.	ADV VS	// 0 //
142	CONTC/0001852/2022	PRAMOD KUMAR NAYAK VS SATYABRATA SAHOO, I.A.S.	ADV VS	// 0 //
143	CONTC/0001853/2022	PRAVASH BEHERA VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //
144	CONTC/0001854/2022	SUMATI NAYAK VS SATYABRATA SAHOO, I.A.S.	ADV VS	// 0 //
145	CONTC/0001855/2022	BABAJI CHARAN ROUT VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //
146	CONTC/0001856/2022	BHAGABAN NAYAK VS SATYABRATA SAHOO, I.A.S.	ADV VS	// 0 //
147	CONTC/0001857/2022	BHIMASEN KHANDA VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0001858/2022	MOHAMMED TAZZMUL HUSSEN VS SATYABRATA SAHOO, I.A.S.	ADV VS	// ()
149	CONTC/0001859/2022	BHASKAR BAGH VS N.B.DHAL, I.A.S.	RAJJEET ROY VS	// ()
150	CONTC/0001860/2022	DASHARATHI GARABADU VS KAMALJIT DASH, O.A.S.	ADV VS	// ()
151	CONTC/0001861/2022	DR. SHASHWATI MOHAPATRA VS BHABANI SHANKAR CHAYANI,SECY.,BBSR DEVELOPMENT AUTHORITY	RAJJEET ROY VS	// ()
152	CONTC/0001862/2022	SANGRAM KESHARI GARABADU @ SANGRAM GARABADU VS KAMALJIT DASH,OAS	ADV VS	// ()
153	CRLA/0000167/2022	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	JEYPORE MAHILA /27 /2019 ()
154	CRLA/0000168/2022	SARAT RANA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KANTAMAL /104 /2017 ()
155	CRLA/0000169/2022	BATAKRUSHNA SWAIN VS STATE OF ODISHA	OMKAR DEVDAS VS	PURI SADAR /2 /2020 SPECIAL JUDGE, PURI(Puri)
156	CRLA/0000170/2022	HADIA @ HADIBANDHU NAIK VS STATE OF ODISHA	UDIT NARAYAN JENA VS	Spl/0000003/2022 KAMAKHYANAGAR /260 /2014 ()
157	CRLA/0000171/2022	SNIGDCHARANI NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	EOW,BHUBANESWAR /2 /2018 ()
158	CRLMA/0000033/2022	KULDIP SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	SEMILLIGUDA /85 /2019 ()
159	CRLMA/0000034/2022	MINANAYANA KHATUA	SANDIPANI NAYAK	// NIMAPADA /298 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0000631/2022	STATE OF ODISHA SHIVANARAYAN DEV PRASAD ACHARYA	PRIYA RANJAN SINGH	// KANTABANIA PS /8 /2014
		VS	VS	()
161	CRLMC/0000632/2022	STATE OF ODISHA SUSABHAN BISWAS	ASIT KUMAR JENA	// KALIMELA /24 /2020
		VS	VS	()
162	CRLMC/0000633/2022	STATE OF ODISHA STATE OF ODISHA	SIDHARTHA SANKAR MOHAPATRA, ASC	// S.P.(CID-CRL),CUTTACK /29 /2008
		VS	VS	()
163	CRLMC/0000634/2022	SANJITA DAS SARAT PAL @ SARAT KUMAR PAL	ANIRUDHA DAS	// CUTTACK VIGILANCE /22 /2010
		VS	VS	()
164	CRLMC/0000635/2022	STATE OF ODISHA SMITARANI SAHU	BIJAYA KUMAR BEHERA 1	// MAHILA (BERHAMPUR) /57 /2021
		VS	VS	()
165	CRLMC/0000636/2022	STATE OF ODISHA LAXMAN DAS	BIJAYA KUMAR BEHERA 1	// MAHILA (BERHAMPUR) /80 /2021
		VS	VS	()
166	CRLMC/0000637/2022	STATE OF ODISHA SAROJ KUMAR SAHU	SRIKANTA KU. NATH	// / /0
		VS	VS	()
167	CRLMC/0000638/2022	SUSANTA KUMAR SAHU TAPAN KUMAR SASMAL	PRIYADARSHI BARAL	// KHANDAGIRI P.S. /190 /2021
		VS	VS	()
168	CRLMC/0000639/2022	STATE OF ODISHA ASIT DALUI	MANORANJAN ACHARYA	// NAYAGARH /98 /2018
		VS	VS	()
169	CRLMC/0000640/2022	STATE OF ODISHA DEEPAK KUMAR SWAIN	AMLAN SHAKTI PAUL	// BALIANTA P.S. /17 /2013
		VS	VS	()
170	CRLMC/0000641/2022	STATE OF ODISHA SANJU PANDEY	SUSHANTA KUMAR PRADHAN	// DHANUPALI /291 /2016
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0000642/2022	STATE OF ODISHA GIRIJA PRASAD SAHOO VS	NIRANJAN LENKA VS	// KUCHINDA /188 /2021 ()
172	CRLMC/0000643/2022	STATE OF ODISHA AKSHYA @ AKSHAYA KUMAR MUDULI VS	ARIJEET MISHRA VS	// EOW,BHUBANESWAR /7 /2019 ()
173	CRLMC/0000644/2022	STATE OF ODISHA SABITA GARADA VS	ARIJEET MISHRA VS	// KORAPUT SADAR /65 /2016 ()
174	CRLMC/0000645/2022	STATE OF ODISHA SEBATI CHAKRABARTY VS	BISWA KUMAR MISHRA VS	// RARUAN /62 /2020 ()
175	CRLMC/0000646/2022	STATE OF ODISHA TUNI @ SUSHAMA BOXI VS	JAYAPRAKASH TRIVEDI VS	// BALLIGUDA /38 /2022 ()
176	CRLMC/0000647/2022	STATE OF ODISHA KABITA MOHANTA VS	PABITRA KUMAR DUTTA VS	// KARANJIA /78 /2019 ()
177	CRLMC/0000648/2022	STATE OF ODISHA SACHIDANANDA LENKA VS	PABITRA KUMAR NAYAK VS	// LAKHANPUR /30 /2001 ()
178	CRLMC/0000649/2022	STATE OF ODISHA SK.ABDUL RAHIM VS	SURENDRA KUMAR BISWAL VS	// JALESWAR /98 /2008 ()
179	CRLMC/0000650/2022	STATE OF ODISHA KRUSHNA CHANDRA BISWAL VS	BIDESHI KUMAR GHADEI VS	// MAHANGA /139 /2014 ()
180	CRLMC/0000651/2022	STATE OF ODISHA ELINA PATI VS	SABITA RANJAN PATTNAIK VS	// / /0 ()
181	CRLMC/0000652/2022	STATE OF ODISHA DR.PARTHA SARATHI NANDA MANORANJAN DAS VS	SANJIB KUMAR BHANJADEO VS	// SPL.TASK FORCE /31 /2021 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMC/0000653/2022	PRAKASH BISWAL VS STATE OF ODISHA	JUGAL KISHORE PANDA VS	KANAS /160 /2018 () //
183	CRLMP/0000405/2022	SUBASINI NAYAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	/ /0 () //
184	CRLMP/0000406/2022	RAJENDRA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	/ /0 () //
185	CRLMP/0000407/2022	BHASA PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK 3 VS	/ /0 () //
186	CRLMP/0000408/2022	SIMANCHAL PADHY VS SUNANDA PADHI @ JHULI	AUROBINDA SAHOO VS SANJAY KU PRADHAN	/ /0 JUDGE FAMILY COURT,GANJAM(Ganjam) Crp/0000206/2017
187	CRLMP/0000409/2022	MANOJ KUMAR MANDAL VS BIJAYLAXMI MANDAL	HEMANTA KUMAR RATSINGH VS	/ /0 () //
188	CRLMP/0000410/2022	PRASANNJIT NAYAK VS STATE OF ODISHA	SIDHARTHA DAS VS	/ /0 () //
189	CRLMP/0000411/2022	NARESH KUMAR JENA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	/ /0 () //
190	CRLMP/0000412/2022	TRINATH BEHERA VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
191	CRLMP/0000413/2022	SANTOSHILATA NAYAK VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
192	CRLMP/0000414/2022	SHEIKH IFTEKHAR HUSSAIN VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	/ /0 () //
193	CRLMP/0000415/2022	SASMITA BEHERA	T. PANIGRAHI	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLMP/0000416/2022	SAMPAD KUMAR BEHERA PRUTHIRAJ PUTEL	ASHWINI KUMAR DAS	// / /0
		VS	VS	()
195	CRLMP/0000417/2022	STATE OF ODISHA BANAMALI JENA	RAJENDRA NARAYAN ROUT	// BHADRAK RURAL /98 /2022
		VS	VS	()
196	CRLREV/0000106/2022	STATE OF ODISHA SURESH KUMAR SAHOO	JIBANANANDA MOHANTY	// / /0
		VS	VS	()
197	CRLREV/0000107/2022	STATE OF ODISHA SIBARAM SAHOO	HIMANSHU SEKHAR MISHRA	// SAMBALPUR VIGILANCE /24 /2011
		VS	VS	()
198	CRLREV/0000108/2022	STATE OF ODISHA(VIG.) KAMALA KANTA BEHERA	ALOK KUMAR DAS	// SORO /51 /2013
		VS	VS	()
199	FAO/0000088/2022	STATE OF ODISHA GIRIJA KUMAR DAS	PRASANTA KUMAR MOHANTY	// / /
		VS	VS	()
200	FAO/0000089/2022	STATE OF ODISHA KULAN MARKI @ MARQI	DHANANJAYA MUND	// / /
		VS	VS	()
201	JCRLA/0000022/2022	UNION OF INDIA BIBHUTI MUNDA	ADV.	// SUKINDA /141 /2018
		VS	VS	ADDL DIST AND SESSIONS JUDGE,JAJPUR ROAD(Jajapur *)
202	JCRLA/0000023/2022	STAT OF ODISHA KADE@KALIAN TUDU	ADV.	CT/0000083/2019 KALIAPANI /11 /2017
		VS	VS	ADDL DIST AND SESSIONS JUDGE,JAJPUR ROAD(Jajapur *)
203	JCRLA/0000024/2022	STATE OF ODISHA HADU PUTEL	ADV.	CT/0000109/2017 BHAWANIPATNA SADAR /231 /2019
		VS	VS	ASST. SESSIONS JUEGE,BHAWANIPATNA(Kalahandi)
204	JCRLA/0000025/2022	STATE OF ODISHA BIJAY KUMAR SETHY	ADV.	CT/0000089/2019 KARANJIA /24 /2017
		VS	VS	ADDL.SESSIONS JUDGE,KARANJIA(Mayurbhanj)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	LAA/000011/2022	STATE OF ODISHA SPECIAL LAND ACQUISITION OFFICER, TALCHER VS MURARI CHARAN MISHRA	SWAYAMBHU MISHRA, ASC VS	ST/0000088/2017 // PO, LA, R AND RA (ND), SAMBALPUR(Sambalpur) LA/0000001/2020
206	MACA/0000095/2022	LEGAL MANAGER (T.P.CELL), NEW INDIA ASSURANCE CO. LTD. VS ROJALINE BEHERA	GIRI CHANDRA SAMANTARAY VS	// ()
207	MACA/0000096/2022	PRAVATI SAHOO VS SUBASH SWAIN	PRADEEP KUMAR MISHRA VS	// ()
208	MACA/0000097/2022	CHHAYAKANT NAIK VS SAMASUL HAQUE	PRADEEP KUMAR MISHRA VS	// ()
209	MACA/0000098/2022	BHUBANESWAR BEHERA VS RANJITA BARIK	PRADEEP KUMAR MISHRA VS	// ()
210	MACA/0000099/2022	AJAYA KUMAR KHUNTIA VS FAKIRA CH. DAS	PRADEEP KUMAR MISHRA VS	// ()
211	MACA/0000100/2022	URMILA MAHALI VS SURENDRA KUMAR NAYAK	PRADEEP KUMAR MISHRA VS	// ()
212	MACA/0000101/2022	SUSHILA PRADHAN VS THE CHIEF EXECUTIVE OFFICER, GUTSL	PRADEEP KUMAR MISHRA VS	// ()
213	MACA/0000102/2022	MADAN MUNDA VS PRAKASH KUMAR PANI	PRADEEP KUMAR MISHRA VS	// ()
214	MACA/0000103/2022	KAILASH CHANDRA SOMANI VS GOURI SHANKAR SOMANI	PRADEEP KUMAR MISHRA VS	// ()
215	MACA/0000104/2022	MRUTYUNJAY DASH VS MARKANDA CHARANA SAHU	PRADEEP KUMAR MISHRA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	MACA/0000105/2022	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD. VS SURENDRA NAYAK	ANMOOLAN VS	// 0 //
217	MATA/0000041/2022	SUBRAT DAS VS SUGYANI PRABHA PANIGRAHY	RABINDRA KUMAR SAHOO VS	// 0 //
218	MATA/0000042/2022	REBATI MUDULI VS KHETRABASHI NAYAK	HIMANSHU BHUSAN DASH VS	// 0 //
219	RPFAM/0000041/2022	ASHOK NAYAK VS KANAKLATA NAYAK	SUBRAT KUMAR NAYAK VS	// 0 //
220	RSA/0000044/2022	M/S. BALASORE ALLOYS LTD. VS PUSPA CHAKRABORTY	M.M.SWAIN VS	// 0 //
221	RSA/0000045/2022	PRAMOD CHANDRA MAHAPATRA VS SUSMITA MAJHI	PRAFULLA KUMAR RATH VS	// 0 //
222	RSA/0000046/2022	PRAFULLA KUMAR NAIK VS MST. KUMUDINI NAIK	AJODHYA RANJAN DASH VS	// 0 //
223	RVWPET/0000028/2022	BANI BHUSAN DASH VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
224	TRP(C)/0000078/2022	SUPRIYA MAHARANA VS AKASH KUMAR NAYAK	BIPIN KUMAR NAYAK VS	// 0 //
225	WA/0000267/2022	STATE OF ODISHA VS DHANANJAYA MISHRA	SANDEEP PARIDA, SR. S.C.(S. AND M.E.) VS	// 0 //
226	WA/0000268/2022	STATE OF ODISHA VS DILLIP KUMAR SAHU	PRAVAKAR BEHERA, S.C.(TRANSPORT) VS	// 0 //
227	WA/0000269/2022	STATE OF ODISHA	MANOJ KUMAR KHUNTIA, AGA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	WA/0000270/2022	DEBADATTA PARIJA STATE OF ODISHA	RABI NARAYAN MISHRA, AGA	/0003876/2021 //
		VS	VS	()
229	WA/0000271/2022	KISHORE CHANDRA DAS CHITTARANJAN JEE	PRAVAT KUMAR BISWAL	/0034757/2021 //
		VS	VS	()
230	WA/0000272/2022	STATE OF ODISHA THE COMMISSIONER OF CT AND GST, ODISHA	MANOJ KUMAR KHUNTIA, AGA	// //
		VS	VS	()
231	WA/0000273/2022	DHARMAJIT MISHRA THE COMMISSIONER OF CT AND GST, ODISHA	MANOJA KUMAR KHUNTIA, AGA	/0025699/2021 //
		VS	VS	()
232	WP(C)/0006116/2022	SANJEET KUMAR BAGH SANJAY BAID	BIJAY PANDA	/0025688/2021 //
		VS	VS	()
233	WP(C)/0006117/2022	THE INCOME TAX OFFICER, WARD-I JANMEJAY PANDA	ASHUTOSH MOHANTA	// //
		VS	VS	()
234	WP(C)/0006118/2022	STATE OF ODISHA GAYANTREE SAHOO	BIJAYA KUMAR NAYAK-3	// //
		VS	VS	()
235	WP(C)/0006119/2022	STATE OF ODISHA LABANI PRADHAN	BIJAYA KUMAR NAYAK-3	// //
		VS	VS	()
236	WP(C)/0006120/2022	STATE OF ODISHA SANDHYA JAIN	ASHIS KUMAR MISHRA	// //
		VS	VS	()
237	WP(C)/0006121/2022	THE ODISHA STATE ELECTION COMMNR. BBSR M/S SHREE DURGA BHANDAR	SIDHARTHA RAY	// //
		VS	VS	()
238	WP(C)/0006122/2022	CT AND GST OFFICER, CUTTACK-I, CITY CIRCLE MADHUSUDAN BHOL	ANSHURAM MISHRA	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0006123/2022	SUB-COLLECTOR PURI PRATIMA KANUNGO VS INCOME TAX OFFICER, KHURDA	RUDRA PRASAD KAR VS	// // ()
240	WP(C)/0006124/2022	PRASANNA KUMAR DAS VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// // ()
241	WP(C)/0006125/2022	M/S MAA MAJHI GOURI STONE CRUSHER VS COMMNR. OF SALES TAX, CUTTACK	RUDRA PRASAD KAR VS	// // ()
242	WP(C)/0006126/2022	SANJAY BAID HUF VS THE INCOME TAX OFFICER, WARD 1, ROURKELA	BIJAY PANDA VS	// // ()
243	WP(C)/0006127/2022	INDUSTRIAL DEVELOPMENT CORP. OF ODISHA LTD VS STATE OF ODISHA	SANJIT MOHANTY VS	// // ()
244	WP(C)/0006128/2022	M/S SREETAM AUTOMOBILES VS AO, URBAN CO OPERATIVE BANK LTD.	SOUBHAGYA S. DAS VS	// // ()
245	WP(C)/0006129/2022	MONORANJAN PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // ()
246	WP(C)/0006130/2022	CHITTARANJAN JENA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// // ()
247	WP(C)/0006131/2022	BIBHUTI BHUSAN SAMAL VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// // ()
248	WP(C)/0006132/2022	SHEAK WASHEK ALLI VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// // ()
249	WP(C)/0006133/2022	RUNDU HANSDA VS STATE ELECTION COMMNR., ODISHA	DHARMENDRA SETHY VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0006134/2022	BINAYAK CHARAN SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
251	WP(C)/0006135/2022	JAYAKRUSHNA SETHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
252	WP(C)/0006136/2022	ARUN KUMAR DASH VS DY. COMMNR. OF INCOME TAX, CIRCLE I, BBSR	RUDRA PRASAD KAR VS	// 0 //
253	WP(C)/0006137/2022	ARUN KUMAR DASH VS DY. COMMNR. OF INCOME TAX, CIRCLE 1(1), BBSR	RUDRA PRASAD KAR VS	// 0 //
254	WP(C)/0006138/2022	SANJAY KUMAR TRIPATHY VS HOUSING DEVELOPMENT FIN. CORP. LTD.,MAHARASTRA	JYOTI PATNAIK VS	// 0 //
255	WP(C)/0006139/2022	SUBAS CHANDRA MISHRA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
256	WP(C)/0006140/2022	SOMAYAJULA VENKATA SOMAYAJI SHARMA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
257	WP(C)/0006141/2022	HRUSHIKESH GOUDA VS CHIEF SECY. GOVT. OF ODISHA	NIRANJAN ROUT VS	// 0 //
258	WP(C)/0006142/2022	HITESH KUMAR SEND VS R.T.O.,KENDRAPARA	CHANDAN MISHRA VS	// 0 //
259	WP(C)/0006143/2022	DEBRAJ BHUA VS SECY., S AND ME DEPT., BBSR	A.K.DASH VS	// 0 //
260	WP(C)/0006144/2022	HITESH KUMAR SEND VS R.T.O.,KENDRAPARA	CHANDAN MISHRA VS	// 0 //
261	WP(C)/0006145/2022	SURESH CHANDRA PATEL	DR.PURUSOTTAM CHULI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0006146/2022	RAMESH KUMAR MAHANA	KRUSHNA CHANDRA RATHA	//
		VS	VS	0
		GOVT. OF ODISHA		//
263	WP(C)/0006147/2022	MANORANJAN BEHERA	J.K.KHANDAYATRAY	//
		VS	VS	0
		STATE ELECTION COMMISSION,ODISHA		//
264	WP(C)/0006148/2022	JATIN DAS	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0006149/2022	SOMANATH SAHU	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0006150/2022	BARUN SEN KHARA	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0006151/2022	MAHESH PRASAD MISHRA	NILAKANTHA JUJHARSINGH	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0006152/2022	PRAVAKAR BHOI	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0006153/2022	LELIN KUMAR PATEL	NARESH CH. JENA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0006154/2022	SANSODHAN DAS	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0006155/2022	LOKANATH BARIK	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ORISSA		//
272	WP(C)/0006156/2022	LAXMI NARAYAN MARDI	LALATENDU JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0006157/2022	STATE OF ODISHA SABITA DAS VS	BIBHUTI BHUSAN NANDA VS	// // ()
274	WP(C)/0006158/2022	STATE OF ODISHA ASHWINI KUMAR PATNAIK VS	BIBHUTI BHUSAN NANDA VS	// // ()
275	WP(C)/0006159/2022	STATE OF ODISHA PREMASHILA SAHU VS	NIRANJAN PANDA VS	// // ()
276	WP(C)/0006160/2022	STATE OF ODISHA PRAVEEN JAIN VS	BIJAY PANDA VS	// // ()
277	WP(C)/0006161/2022	THE INCOME TAX OFFICER, WARD 1, ROURKELA MANOJ KUMAR SAHU @ SAHOO VS	KEDAR SANKAR SAHU VS	// // ()
278	WP(C)/0006162/2022	STATE OF ODISHA BHANUMATI PUNJI VS	NIRANJAN PANDA VS	// // ()
279	WP(C)/0006163/2022	STATE OF ODISHA RAMESH CHANDRA RAY VS	LALATENDU SAMAL VS	// // ()
280	WP(C)/0006164/2022	COMMR. CUM SECY., TO GOVT. OF ODISHA CHHANDA CHARANA MALLIK VS	NIRANJAN PANDA VS	// // ()
281	WP(C)/0006165/2022	STATE OF ODISHA SANGRAM KUMAR SAHU VS	JAJATI KESHARI KHUNTIA VS	// // ()
282	WP(C)/0006166/2022	STATE OF ODISHA BISWAJIT MOHANTY VS	SIDHESWAR MALLIK VS	// // ()
283	WP(C)/0006167/2022	STATE OF ODISHA M/S PABITRA ELECTRICAL WORKSHOP, BHAWANIPATNA VS	ARUN KUMAR PATTAJOSHI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0006168/2022	ARNAPURNA SHA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
285	WP(C)/0006169/2022	MURALIDHAR PANDA VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
286	WP(C)/0006170/2022	PABITRA SETHI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
287	WP(C)/0006171/2022	SATYA NARAYAN MAHARANA VS ODISHA LEGISLATIVE ASSEMBLY	SAMEER KUMAR DAS VS	// 0 //
288	WP(C)/0006172/2022	SUNAKAR BEHERA VS RM, RBI, BBSR	RAKESH KUMAR MALLICK VS	// 0 //
289	WP(C)/0006173/2022	MAMATA DEBNATH @ NAYAK VS ALOK NAYAK	MANOJ KUMAR MOHANTY VS	// 0 //
290	WP(C)/0006174/2022	BIRANCHI NARAYAN SITHA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
291	WP(C)/0006175/2022	M/S P.K.B.DEVELOPERS PVT. LTD.,BBSR VS ZONAL MANAGER,UCO BANK,BBSR	CHITTARANJAN PATNAIK VS	// 0 //
292	WP(C)/0006176/2022	SANTOSH KUMAR ACHARJYA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
293	WP(C)/0006177/2022	RASMI RANJAN MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
294	WP(C)/0006178/2022	MINATI SAHU VS COLLECTOR,BALASORE	TAPAN KUMAR KAMILA VS	// 0 //
295	WP(C)/0006179/2022	NIRMALA SAHOO	PRASANTA KUMAR MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0006180/2022	M/S CENTRE FOR ADVANCED RESEARCH ON ALTERS	SATYARANJAN BEHERA	//
		VS	VS	0
		GOVT. OF ODISHA		//
297	WP(C)/0006181/2022	SUBRAT NAYAK	S.SK.SUBUDHI	//
		VS	VS	0
		PNB, BBSR		//
298	WP(C)/0006182/2022	JITENDRA SAMAL	K.C.NAYAK	//
		VS	VS	0
		R.T.O.,CHANDIKHOLE		//
299	WP(C)/0006183/2022	LAXMIDHAR SAHOO	K.C.NAYAK	//
		VS	VS	0
		R.T.O.,BBSR II		//
300	WP(C)/0006184/2022	KARUNAKAR @ KARNA PUTEL	NARENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0006185/2022	PAWAN JAISWAL	K.C.NAYAK	//
		VS	VS	0
		R.T.O.,JHARSUGUDA		//
302	WP(C)/0006186/2022	SATYARANJAN BEHERA	DILLIP KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0006187/2022	MUSLIM PROGRESSIVE SOCIETY	PRAFULLA KUMAR RATH	//
		VS	VS	0
		SUB COLLECTOR, CHAMPUA		//
304	WP(C)/0006188/2022	SABITRI PATRA	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0006189/2022	RUKSANA SULTANA	M.A.ALI	//
		VS	VS	0
		BLOCK EDUCATION OFFICER, CUTTACK		//
306	WP(C)/0006190/2022	PRAVAT MOHAPATRA	BISWAJIT MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0006191/2022	STATE OF ODISHA DILIP RANJAN NAYAK VS HIMADRI NANDINI SWAIN	SUPRIYA PATRA VS	// // 0 //
308	WP(C)/0006192/2022	SANJAY KUMAR DEY VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
309	WP(C)/0006193/2022	NRUPATI MALLICK VS STATE ELECTION COMMISSION, ODISHA	BIDYADHAR PRADHAN VS	// 0 //
310	WP(C)/0006194/2022	SIBANAVA SETHI VS TPCODL,BBSR	PRNOY MOHANTY VS	// 0 //
311	WP(C)/0006195/2022	ABHIRAM SAHU VS STATE OF ORISSA	MANAS PATI VS	// 0 //
312	WP(C)/0006196/2022	JATIN KUMAR BARIK VS STATE ELECTION COMMISSION, ODISHA	SATYA SHIVA DASH VS	// 0 //
313	WP(C)/0006197/2022	ABHIRAM SAHU VS STATE OF ORISSA	MANAS PATI VS	// 0 //
314	WP(C)/0006198/2022	CHHAILA MUNDARY VS CHIEF ELECTION COMMISSIONER,BBSR	RABI NARAYAN BEHERA VS	// 0 //
315	WP(C)/0006199/2022	BAIKUNTHA MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
316	WP(C)/0006200/2022	RABINDRA KUMAR SAHU VS STATE OF ORISSA	MANAS PATI VS	// 0 //
317	WP(C)/0006201/2022	SANJEEB KUMAR RAY VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0006202/2022	BINODINI HOTA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
319	WP(C)/0006203/2022	KAMADEV MOHANTY VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
320	WP(C)/0006204/2022	PRAVUPADA DIXIT VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
321	WP(C)/0006205/2022	BHIMASEN MOHANTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
322	WP(C)/0006206/2022	JAGADISH CHANDRA MEHER VS STATE OF ODISHA	UMESH CHANDRA MAHAPATRA VS	// 0 //
323	WP(C)/0006207/2022	AKSHYA KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
324	WP(C)/0006208/2022	TAPAN KUMAR MALLICK VS STATE OF ODISHA	PRAMODA KUMAR DASH VS	// 0 //
325	WP(C)/0006209/2022	SARAT KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
326	WP(C)/0006210/2022	HARSABARDHAN NAIK VS STATE OF ODISHA	SIBA NARAYANA BISWAL VS	// 0 //
327	WP(C)/0006211/2022	SRIMANTA HATI VS BINDHYABASINI BEHERA	SUKANTA KUMAR DALAI VS	// 0 //
328	WP(C)/0006212/2022	JAGAMOHAN DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
329	WP(C)/0006213/2022	PRADEEP KUMAR ACHARYA	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0006214/2022	SK.OHID	SUBASH CH PANI	//
		VS	VS	0
		R.T.O.,CHANDIKHOLE		//
331	WP(C)/0006215/2022	PRATAP KESHARI PATTANAYAK	SUBASH CH PANI	//
		VS	VS	0
		R.T.O.,CHANDIKHOLE		//
332	WP(C)/0006216/2022	SUMANTA KUMAR BEHERA	DEBASIS PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0006217/2022	ALOK RANJAN PATRA	SUBASH CH PANI	//
		VS	VS	0
		R.T.O.,KEONJHAR		//
334	WP(C)/0006218/2022	ALOK RANJAN PATRA	SUBASH CH PANI	//
		VS	VS	0
		R.T.O.,KEONJHAR		//
335	WP(C)/0006219/2022	RADHAKANTA LOKANATH MISHRA	SUBASH CH PANI	//
		VS	VS	0
		R.T.O.,JAJPUR		//
336	WP(C)/0006220/2022	LOPAMUDRA PATNAIK	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0006221/2022	HARISH CHANDER BUDHRAJA	SAMBIT KAR	//
		VS	VS	0
		UNION OF INDIA		//
338	WP(C)/0006222/2022	PADMABATI SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O. BHADRAK		//
339	WP(C)/0006223/2022	BISHNU PRIYA DAS	GOPAL PRASAD JENA	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT.,H AND FW DEPT.		//
340	WP(C)/0006224/2022	BALAKRUSHNA JHARI	SAILABALA JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0006225/2022	STATE OF ODISHA HRUSHIKESH BEHERA VS	NIRANJAN LENKA VS	// // ()
342	WP(C)/0006226/2022	STATE OF ODISHA RANJAN DALEI VS	SITANSU MOHAN SINGH VS	// // ()
343	WP(C)/0006227/2022	R.T.O. TALCHER SASIKANTA RATH VS	SITANSU MOHAN SINGH VS	// // ()
344	WP(C)/0006228/2022	R.T.O. CHANDIKHOLE CHAKRADHAR GOPAL VS	SHANTI PRAKASH MOHANTY VS	// // ()
345	WP(C)/0006229/2022	STATE OF ODISHA ITISHREE SAMAL VS	SITANSU MOHAN SINGH VS	// // ()
346	WP(C)/0006230/2022	R.T.O. CHANDIKHOLE BEBBY SAHOO VS	SITANSU MOHAN SINGH VS	// // ()
347	WP(C)/0006231/2022	R.T.O. CHANDIKHOLE MANOJ KUMAR SENAPATI VS	MANAS KUMAR CHAND VS	// // ()
348	WP(C)/0006232/2022	STATE OF ORISSA STATE OF ODISHA VS	DHANANJAYA MUND, AGA VS	// // ()
349	WP(C)/0006233/2022	SADASIVA BHAKTA RABI CHANDRA BEHERA VS	GOKULANANDA SAHU VS	// // ()
350	WP(C)/0006234/2022	STATE OF ODISHA SANJAY KUMAR SAHU VS	U.C.PANDA VS	// // ()
351	WP(C)/0006235/2022	STATE OF ODISHA PRAFULLA CHANDRA BISWAL VS	DEBENDRA KUMAR SAHOO 1 VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0006236/2022	ANANTA KUMAR BEHERA VS STATE OF ODISHA	U.C.PANDA VS	// 0 //
353	WP(C)/0006237/2022	PADMA CHARAN JENA VS STATE OF ORISSA	BIYOTKESH MOHANTY VS	// 0 //
354	WP(C)/0006238/2022	BIKASH CHANDRA SAHU VS STATE OF ODISHA	U.C.PANDA VS	// 0 //
355	WP(C)/0006239/2022	MEGHA PRADHAN VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO 1 VS	// 0 //
356	WP(C)/0006240/2022	SUKANTA SAHU VS STATE OF ODISHA	U.C.PANDA VS	// 0 //
357	WP(C)/0006241/2022	K.SANJIB RAO VS AO,UNION BANK,CUTTACK	RAJESWARI DAS VS	// 0 //
358	WP(C)/0006242/2022	GOBARDHAN SETHI VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO 1 VS	// 0 //
359	WP(C)/0006243/2022	CHAITANYA PADHAN VS STATE OF ODISHA	U.C.PANDA VS	// 0 //
360	WP(C)/0006244/2022	KSHIRODRA PADHAN VS STATE OF ODISHA	U.C.PANDA VS	// 0 //
361	WP(C)/0006245/2022	BIRANCHI BISWAL VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO 1 VS	// 0 //
362	WP(C)/0006246/2022	DHARMARAJ BHOI VS STATE OF ODISHA	U.C.PANDA VS	// 0 //
363	WP(C)/0006247/2022	TANKADHAR SETHI	DEBENDRA KUMAR SAHOO 1	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0006248/2022	PRASHANTA KUMAR PARIDA	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O. CUTTACK		//
365	WP(C)/0006249/2022	BHAGIRATHI PRADHAN	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0006250/2022	PRIYATAMA MUDULI	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O. CUTTACK		//
367	WP(C)/0006251/2022	PRANABANDHU SAHOO	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0006252/2022	GOVINDA BHOI	RAJ KISHOR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0006253/2022	SAHISTA PARWEEN	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O. CHANDIKHOLE		//
370	WP(C)/0006254/2022	PRAVASINI BAIRIGANJAN	RAJ KISHOR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0006255/2022	RABINARAYAN SETHY	AKHAYA BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0006256/2022	ASWINI BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
		R.T.O. ANGUL		//
373	WP(C)/0006257/2022	DILLIP KUMAR BARAL	ANUP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0006258/2022	RATNAMANJARI CHOUDHURY	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0006259/2022	R.T.O. KENDRAPADA JITENDRA KUMAR BARIK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// // ()
376	WP(C)/0006260/2022	RATNAMANJARI CHOUDHURY VS R.T.O. KENDRAPADA	SITANSU MOHAN SINGH VS	// ()
377	WP(C)/0006261/2022	M/S D.K.ENGINEERING AND CONSTRUCTION VS ODISHA STATE POLICE HOUSING AND WELFARE CORP. LTD.	S.K.SANGANERIA VS	// ()
378	WP(C)/0006262/2022	PRADIPTA KUMAR DAS VS STATE OF ODISHA	DWARIKA PRASAD MOHANTY VS	// ()
379	WP(C)/0006263/2022	RANJAN DALEI VS R.T.O. DHENKANAL	SITANSU MOHAN SINGH VS	// ()
380	WP(C)/0006264/2022	PERSURAM BEURA VS STATE OF ODISHA	PRASANNA KUMAR BHUYAN VS	// ()
381	WP(C)/0006265/2022	LINA SENDHA VS R.T.O. DHENKANAL	SITANSU MOHAN SINGH VS	// ()
382	WP(C)/0006266/2022	RAJKISHORE SWAIN VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// ()
383	WP(C)/0006267/2022	GUNAMANI BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS	// ()
384	WP(C)/0006268/2022	PRADEEP KUMAR BEURIA VS R.T.O. CHANDIKHOLE	SITANSU MOHAN SINGH VS	// ()
385	WP(C)/0006269/2022	PRABINA KUMAR SAHOO @ SAHU VS ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	ANURAG PATI VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0006270/2022	DILLIP KUMAR PANDA VS STATE OF ODISHA	P.C.KAR VS	// 0 //
387	WP(C)/0006271/2022	BIDULATA PATTANAİK VS TAHASILDAR,NUAGAON	RASHMI KANTA ACHARYA VS	// 0 //
388	WP(C)/0006272/2022	LAXMIPRIYA DAS VS COLLECTOR, CUTTACK	SUBRATA PANDA VS	// 0 //
389	WP(C)/0006273/2022	SK.NASİM VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
390	WP(C)/0006274/2022	M/S.IFFCO TOKİO GENERAL INSURANCE CO. LTD.,BBSR VS KALIA DAS	BANESH KUMAR PATRA VS	// 0 //
391	WP(C)/0006275/2022	BASANTI NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
392	WP(C)/0006276/2022	GİRİDHARI B.ED COLLEGE,KENDRAPARA VS REVENUE DIV. COMMNR.,CENTRAL DIV.,CUTTACK	SUSANTA KUMAR TRIPATHY VS	// 0 //
393	WP(C)/0006277/2022	MD. ZAMIL AHAMMAD VS STATE OF ODISHA	SEKH ZAKİR HUSSAIN VS	// 0 //
394	WP(C)/0006278/2022	THE BM,ODISHA GRAMYA BANK,MAYURBHANJ VS THE PERMANENT LOK ADALAT(PUS),MAYURBHANJ	TANMAY MISHRA VS	// 0 //
395	WP(C)/0006279/2022	CLASSIC SUPER CONSTRUCTION, BBSR VS DCIT, CIRCLE-2(1), BBSR	PRAJNARAJ MOHANTY VS	// 0 //
396	WP(C)/0006280/2022	THE BM,ODISHA GRAMYA BANK,MAYURBHANJ VS THE PERMANENT LOK ADALAT(PUS),MAYURBHANJ	TANMAY MISHRA VS	// 0 //
397	WP(C)/0006281/2022	JOGENDRA RATH	KUNAL KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0006282/2022	PRASANTA KUMAR BEHERA	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0006283/2022	PRIYADARSHINI BEHERA	DIPTIRANJAN MOHAPATRA	//
		VS	VS	0
		THE AO., SBI		//
400	WP(C)/0006284/2022	PRIYANKA SENAPATI	NIRAJ KUMAR SETHI	//
		VS	VS	0
		CHAIRMAN,PERMANENT LOK ADALAT(PUS),DHENKANAL		//
401	WP(C)/0006285/2022	PRAGYAN PRIYADARSHINI	DEEPANMITA PRIYANKA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0006286/2022	PRAJNA PRANAB ACHARYA	BINAYA KUMAR MOHANTY	//
		VS	VS	0
		RM,UNION BANK OF INDIA,BBSR		//
403	WP(C)/0006287/2022	PRADEEP BEHERA	BUDHADEV ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0006288/2022	M/S DALMIA CEMENT (BHARAT) LTD.	SARADA PRASANNA SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0006289/2022	JAGANNATH PATI	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ORISSA		//
406	WP(C)/0006290/2022	DAITARI DURGA	P.K.MOHANTY	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT. SC AND ST DEVELOPMENT DEPT.		//
407	WP(C)/0006291/2022	TRUPTIMAYEE MOHAPATRA	PADMALAYA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0006292/2022	BABITA MOHANTY	PADMALAYA MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0006293/2022	STATE OF ODISHA BIRAKARNA NURSING COLLEGE,PURI VS	BISHNU PRASAD PRADHAN VS	// // ()
410	WP(C)/0006294/2022	STATE OF ODISHA TUSHARA KANTA SWAIN VS	S.S.RAO VS	// // ()
411	WP(C)/0006295/2022	IPSITA PARIDA DILLIP KUMAR MISHRA VS	MANMAYA KUMAR DASH VS	// // ()
412	WP(C)/0006296/2022	KEONJHARGARH MUNICIPALITY AJAY KUMAR MISHRA VS	MANO RANJAN PADHI VS	// // ()
413	WP(C)/0006297/2022	STATE OF ODISHA SANJUKTA YUBA SANGATHAN,BARGARH VS	ABHILASH MISHRA VS	// // ()
414	WP(C)/0006298/2022	UNION OF INDIA SUKANTI BASKEY VS	C.R.DAS VS	// // ()
415	WP(C)/0006299/2022	STATE OF ODISHA SARAT KUMAR MOHANTY VS	PRABHU PRASANNA BEHERA VS	// // ()
416	WP(C)/0006300/2022	UCO BANK,CUTTACK RANJUBALA SAHU VS	GOUTAM KUMAR ROURAY VS	// // ()
417	WP(C)/0006301/2022	STATE OF ODISHA KUMA PATIA SAHU VS	GOUTAM KUMAR ROURAY VS	// // ()
418	WP(C)/0006302/2022	STATE OF ODISHA ARUN KUMAR DASH VS	RUDRA PRASAD KAR VS	// // ()
419	WP(C)/0006303/2022	DEPUTY COMMNR. OF INCOME TAX, CIRCLE-1(1) RAMA CHANDRA PATTNAIK VS	SAROJ KUMAR PADHI VS	// // ()
		SWARNAPRAVA PATTNAIK @ DAS		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0006304/2022	NIRUPAMA PRADHAN VS ADDL. JOINT COMMNR. CONSOLIDATION AND SETTLEMENT, CUTTACK	HIMANSU SEKHAR DEO VS	// ()
421	WP(C)/0006305/2022	UMA BHOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// ()
422	WP(C)/0006306/2022	ARUN KUMAR DASH VS DEPUTY COMMNR. OF INCOME TAX, CIRCLE-1(1)	RUDRA PRASAD KAR VS	// ()
423	WP(C)/0006307/2022	SANJAY KUMAR DAS VS STATE OF ORISSA	ACHYUTANANDA PATTANAİK VS	// ()
424	WP(C)/0006308/2022	ASHOK KUMAR RATH VS ANUPAMA RATH	TUSAR KUMAR MISHRA VS	// ()
425	WP(C)/0006309/2022	RABI SINGH VS REGISTRAR GENERAL AND CENSUS COMMNR., INDIA	SWARUP KUMAR PATNAİK VS	// ()
426	WP(C)/0006310/2022	ANANTA MALLİK VS STATE OF ODISHA	GOPINATH MISHRA VS	// ()
427	WP(C)/0006311/2022	BIJAYALAXMI MOHANTY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// ()
428	ABLAPL/0002452/2022	BABULU MALLIA VS STATE OF ODISHA	GYANALOKA MOHANTY VS	LALBAG /34 /2022 ()
429	ABLAPL/0002453/2022	RAMESH MALLİK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BARI /53 /2022 ()
430	ABLAPL/0002454/2022	PINTU BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BARI /54 /2022 ()
431	ABLAPL/0002455/2022	BHARAT SWAIN	DR. SUSANT KUMAR KANUNGO	NAUGAON /37 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0002456/2022	STATE OF ODISHA TIRTHA BHOI	BHOJARAJ SETH	// SAMBALPUR TOWN /50 /2022
		VS	VS	()
433	ABLAPL/0002457/2022	STATE OF ODISHA DHANANJAY ROUT	SAROJ RANJAN SUBUDHI	// BADACHANA /73 /2022
		VS	VS	()
434	ABLAPL/0002458/2022	STATE OF ODISHA RAJIB ALLI	ADITI HOTA	// COLLIERY /100 /2022
		VS	VS	()
435	ABLAPL/0002459/2022	STATE OF ODISHA MALLIK SHAMIM ARAFAT	ANIL KUMAR DAS	// KHANDAGIRI P.S. /111 /2020
		VS	VS	()
436	ABLAPL/0002460/2022	STATE OF ODISHA RAMA KRUSHNA TRIPATHY	BISWA KUMAR MISHRA	// PURUSHOTTAMPUR /120 /2022
		VS	VS	()
437	ABLAPL/0002461/2022	STATE OF ODISHA PINKY NAYAK	SARADA PRASAD DASH	// CUTTACK VIGILANCE /14 /2022
		VS	VS	()
438	ABLAPL/0002462/2022	STATE OF ODISHA(VIG.) BIJAYA KUMAR MOHAPATRA	SARADA PRASAD DASH	// OUPADA /17 /2022
		VS	VS	()
439	ABLAPL/0002463/2022	STATE OF ODISHA MURALI BEHERA @ BULU BEHERA	RAMDAS ACHARY	// DELANGA /268 /2021
		VS	VS	()
440	ABLAPL/0002464/2022	STATE OF ODISHA RAMESH KUMAR PATRA	JAGABANDHU SAHU	// LOISINGHA(BOLANGIR) /66 /2022
		VS	VS	()
441	ABLAPL/0002465/2022	STATE OF ODISHA SURYANARAYAN MOHANTY	RAMDAS ACHARY	// MAHILA P.S. BUXIBAZAR /21 /2022
		VS	VS	()
442	ABLAPL/0002466/2022	STATE OF ODISHA ANUSUYA NAIK	DAYANIDHI MISHRA	// DHENKANAL SADAR /50 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0002467/2022	STATE OF ODISHA PRASANTA KUMAR PAL @ BABULA VS	BISWARANJAN DALAI VS	// BALIPATNA /50 /2022 ()
444	ABLAPL/0002468/2022	STATE OF ODISHA HUDI@ HRUDANANDA SAHU VS	DEBASISH SAMAL VS	// DHAMNAGAR /117 /2021 ()
445	ABLAPL/0002469/2022	STATE OF ODISHA SK GORA@ SK.ABDUL ROUB VS	BHARAT JALLI VS	// PURUNABAZAR /41 /2022 ()
446	ABLAPL/0002470/2022	STATE OF ODISHA CHINTUA@ LAXMIDHAR BARIK VS	SURYAKANTA DWIBEDI VS	// KHANDAGIRI P.S. /95 /2022 ()
447	ABLAPL/0002471/2022	STATE OF ODISHA SAMIR NAIK VS	KEDAR SANKAR SAHU VS	// RASOL /35 /2022 ()
448	ABLAPL/0002472/2022	STATE OF ODISHA ABHAY MANADHATA VS	BIKASH KUMAR KUND VS	// PATTAMUNDAI /37 /2020 ()
449	ABLAPL/0002473/2022	STATE OF ODISHA DHIREN PRADHAN VS	PARTHA SARATHI NAYAK VS	// CHHENDIPADA /97 /2022 ()
450	ABLAPL/0002474/2022	STATE OF ODISHA MITHUN BACHHA@ GUNABANTA BACHHA VS	SURYAKANTA DWIBEDI VS	// SINDHIKELA PS /85 /2020 ()
451	ABLAPL/0002475/2022	STATE OF ODISHA AJIT KUMAR @ AJIT HATI VS	DURLLABHA RANJAN MISHRA VS	// BIRMAHARAJPUR /40 /2022 ()
452	ABLAPL/0002476/2022	STATE OF ODISHA SHAMBHUNATH SAHOO@ SAMBHUNATH SAHOO VS	SATYA SHIVA DASH VS	// KUAKHIA /69 /2022 ()
453	ABLAPL/0002477/2022	STATE OF ODISHA BIRENDRA CHANDRA JAGAT VS	DR.BINODA KUMAR MISHRA VS	// KEGAON /41 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/03/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0002478/2022	WATEKA SOMEYA@ PRAKASH VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	//0 () //
455	ABLAPL/0002479/2022	RAMESH SAHOO@ RAMESH CHANDRA SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	ODAGAON /91 /2021 () //
456	ABLAPL/0002480/2022	TUSHAR KANT BEHERA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BINJHARPUR /93 /2022 () //
457	ABLAPL/0002481/2022	SUKANTI MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATNA /39 /2022 () //
458	ABLAPL/0002482/2022	SAGAR GHADEI @ BISWAJIT VS STATE OF ODISHA	ARIJEET MISHRA VS	JAKHAPURA /18 /2022 () //
459	ABLAPL/0002483/2022	KANHA@ BADAL DAKUA VS STATE OF ODISHA	KALPATARU MISHRA VS	MANCHESWAR P.S. /406 /2021 () //
460	ABLAPL/0002484/2022	BHARAT CHANDRA PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /24 /2022 () //
461	ABLAPL/0002485/2022	PURNA CHANDRA NANDA VS STATE OF ODISHA	JATESWAR NAYAK VS	KHUNTUNI /51 /2022 () //
462	ABLAPL/0002486/2022	GUNANIDHI SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	KUAKHIA /54 /2022 () //
463	ABLAPL/0002487/2022	KANAKALATA MOHANTY @ MOHANTI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /93 /2022 () //
464	ABLAPL/0002488/2022	SUSHANTA DEEP @ SUDHANTA DIP VS STATE OF ODISHA	GOKULANANDA SAHU VS	GAISILET /53 /2022 () //
465	ABLAPL/0002489/2022	GEETANJALI PADHY	DAYANIDHI MISHRA	PARLAKHEMUNDI /66 /1995

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0002490/2022	STATE OF ODISHA DURGA PRASAD SWAIN	DILIP KUMAR SAHU	// SAMAL /4 /2022
		VS	VS	()
467	ABLAPL/0002491/2022	STATE OF ODISHA BIKASH SINGH	MANOJ KUMAR PANDA	// CHOUDWAR /101 /2022
		VS	VS	()
468	ABLAPL/0002492/2022	STATE OF ODISHA SANGRAM KISHOR MANTRI	DEBASIS BISWAL	// PATKURA /75 /2022
		VS	VS	()
469	ABLAPL/0002493/2022	STATE OF ODISHA SUMANTA @ SUMAN PUNJI	AKSHAYA KUMAR SAHOO	// KOMNA PS /173 /2012
		VS	VS	()
470	ABLAPL/0002494/2022	STATE OF ODISHA MAHESWAR ROUT	SATYA NARAYAN MISHRA-4	// CHANDABALI /81 /2022
		VS	VS	()
471	ABLAPL/0002495/2022	STATE OF ODISHA JOHN KHUNTIA	SMRUTI RANJAN ROUT	// NAYAPALLI P.S. /513 /2021
		VS	VS	()
472	ABLAPL/0002496/2022	STATE OF ODISHA MADHABA ACHARYA	SMRUTI RANJAN ROUT	// MARSHAGHAI /223 /2016
		VS	VS	()
473	ABLAPL/0002497/2022	STATE OF ODISHA HAMIDA BIBI	SATYANARAYAN MISHRA (4)	// BHADRAK RURAL /115 /2022
		VS	VS	()
474	ABLAPL/0002498/2022	STATE OF ODISHA SARATHI MALIK	SATYA NARAYAN MISHRA-4	// MARINE CHUDAMANI /35 /2022
		VS	VS	()
475	ABLAPL/0002499/2022	STATE OF ODISHA RAJ KISHORE PARIDA	RAKESH BEHERA	// / /0
		VS	VS	()
476	ABLAPL/0002500/2022	STATE OF ODISHA(VIG.) GANESWAR MANDHATA	AKSHAYA KUMAR SAHOO	// CHANDAPUR /24 /2022
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0002501/2022	STATE OF ODISHA RANU PRADHAN @ KUSHA PRADHAN VS	CHANDAN SAMANTARAY VS	// JARADA /108 /2022 ()
478	ABLAPL/0002502/2022	STATE OF ODISHA KARTIKA MAHARANA VS	AKSHAYA KUMAR SAHOO VS	// BALICHANDRAPUR /80 /2022 ()
479	ABLAPL/0002503/2022	STATE OF ODISHA SOOHAM @ SOHAM MOHAPATRA VS	HEMANTA KUMAR TRIPATHY VS	// JAJPUR TOWN /11 /2022 ()
480	ABLAPL/0002504/2022	STATE OF ODISHA GAGAN MALIK VS	DALIRANI BEHURAY VS	// JENAPUR /344 /2021 ()
481	ABLAPL/0002505/2022	STATE OF ODISHA OMM DAS @ OMM PRAKASH DAS VS	DEBASHIS ROUSTRAY VS	// PURIGHAT /1 /2022 ()
482	ABLAPL/0002506/2022	STATE OF ODISHA GOPAL BEHERA VS	DIBYA JYOTI SAHOO VS	// KENDRAPARA /11 /2022 ()
483	ABLAPL/0002507/2022	STATE OF ODISHA NANA MOHANTY @ SUBRAJIT MOHANTY VS	BHAKTA BHUSHAN BARIK VS	// DHAULI PS /47 /2022 ()
484	ABLAPL/0002508/2022	STATE OF ODISHA AKHAYA MALIK @ AKSHAY KUMAR MALLIK VS	DIBYA JYOTI SAHOO VS	// OUPADA /13 /2022 ()
485	ABLAPL/0002509/2022	STATE OF ODISHA BICHITRANANDA MAHANTA @ MOHANTA VS	ABHAS MOHANTY VS	// JEYPORE TOWN /39 /2022 ()
486	ABLAPL/0002510/2022	STATE OF ODISHA MANOJ JHA VS	CHANDAN KUMAR DEY VS	// JHARSUGUDA /215 /2021 ()
487	ABLAPL/0002511/2022	STATE OF ODISHA RANJIT KUMAR BISWAL @ HAPPY VS	DR. SUSANT KUMAR KANUNGO VS	// NAUGAON /37 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :07/03/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0002512/2022	KANHA NAYAK @ RAKESH VS STATE OF ODISHA	DEBARAJ MOHANTY VS	PURI SADAR /278 /2021 () //
489	ABLAPL/0002513/2022	BIJAY MAHAKUD VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	JODA /30 /2022 () //
490	ABLAPL/0002514/2022	UMASHANKAR BISOYI VS STATE OF ODISHA	ANIRUDHA DAS VS	TENTULIKHUNTI /29 /2022 () //
491	ABLAPL/0002515/2022	BIJAY MAHAKUD VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	JODA /31 /2022 () //
492	ABLAPL/0002516/2022	SUREN SASMAL @ SUREN SHASMAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	ERASAMA /63 /2022 () //
493	ABLAPL/0002517/2022	BABUNA @ RAKESH KUMAR MOHANTY VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	DHAULI PS /46 /2022 () //
494	ABLAPL/0002518/2022	MANORANJAN DAS @ SANA GURUJI VS STATE OF ODISHA	LAXMAN PRADHAN VS	BANTALA /222 /2021 () //
495	ABLAPL/0002519/2022	NARAYAN PRASAD BAL VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	KENDRAPARA SADAR /634 /2021 () //
496	ABLAPL/0002520/2022	LAXMIPRIYA NANDA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /41 /2022 () //
497	ABLAPL/0002521/2022	NALINI PRAVA BAL VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	KENDRAPARA SADAR /634 /2021 () //
498	ABLAPL/0002522/2022	RUBI BEHERA VS STATE OF ODISHA	MANOJ KUMAR NAYAK VS	KENDRAPARA SADAR /634 /2021 () //
499	ABLAPL/0002523/2022	BABULI BEHERA	ACHYUTANANDA PATNAIK	BEGUNIA P.S. /54 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0002524/2022	BHARAT SRICHANDAN	ACHYUTANANDA PATTANAİK	JODAPADAR /34 /2022
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0002525/2022	PRADEEP MOHANTY	SARAT KUMAR JENA	NIHALPRASAD /62 /2022
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0002526/2022	SATYABAN MALLICK @ BABUNA	JAYADEBA BEHERA	SATYABADI /476 /2021
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0002527/2022	KODANDADHAR JUJHARSINGH @ PINTU	SANJIB KUMAR BHANJADEO	KHURDA SADAR /34 /2022
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0002528/2022	MANAMOHAN BEHERA	ACHYUTANANDA PATTANAİK	LAXMIPUR /85 /2019
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0002529/2022	AKHAYA MALIK @ AKSHAY KUMAR MALLİK	DIBYA JYOTI SAHOO	OUPADA /19 /2022
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0002530/2022	NATABAR DIP @ NATABARA DEEP	GOKULANANDA SAHU	GAISILET /54 /2022
		VS	VS	()
		STATE OF ODISHA		//
507	WPC(OA)/0002018/2017	SUBARNALATA PANDA	M/S SURYA NARAYAN PATNAİK	//
		VS	VS	()
		STATE OF ODISHA		//
508	CONTC(CPC)/0000090/2014	HIMANSU SEKHAR PANDA	M/S SAMARENDRA PATTANAİK	//
		VS	VS	()
		DR.GAGAN KUMAR DHAL, COMM-CUM-SECY., HIGHER EDUCATION DEPARTMENT		//
509	CONTC(CPC)/0000243/2014	SANKARSAN TARAI	M/SD BISWA RANJAN SAHU	//
		VS	VS	()
		SIPRA NAYAK, DIST. EDUCATION OFFICER, DHENKANAL		//
510	CONTC(CPC)/0000245/2014	MAHADEV PARIDA	M/S BISWA RANJAN SAHU	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :07/03/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	CONTC(CPC)/0000606/2012	SIPRA NAYAK, DIST.EDUCATION OFFICER, DHENKANAL KAILASH CHANDRA BEHERA VS SECRETARY SCHOOL AND MASS EDUCATION DEPARTMENT	M.S MANOJ KUMAR MOHANTY VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :07/03/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	4/2022 ARBP/33/2020	FORTUNE INFRA PROPERTIES PVT LTD.-MP	SUVASHISH PATTANAİK
2	4/2022 ARBP/33/2020	FORTUNE INFRA PROPERTIES PVT LTD.-MP	SUVASHISH PATTANAİK
3	4/2022 ARBP/33/2020	FORTUNE INFRA PROPERTIES PVT LTD.-MP	SUVASHISH PATTANAİK
4	5/2022 WPC(TAC)/76/2015	BIJAYLAXMI MOHAPATRA-MP	JAYANT KU.RATH
5	5/2022 WPC(TAC)/76/2015	BIJAYLAXMI MOHAPATRA-MP	JAYANT KU.RATH
6	15/2022 ARBA/15/2020	PUSPARANI TRIPATHY-MP	SANTANU KUMAR SARANGI
7	15/2022 ARBA/15/2020	PUSPARANI TRIPATHY-MP	SANTANU KUMAR SARANGI
8	25/2022 JCRLA/55/2018	ARJUNA BEHERA-MP	MR.MANORANJAN PADHI
9	26/2022 JCRLA/55/2018	ARJUNA BEHERA-MP	MR.MANORANJAN PADHI
10	26/2022 JCRLA/55/2018	ARJUNA BEHERA-MP	MR.MANORANJAN PADHI
11	26/2022 JCRLA/55/2018	ARJUNA BEHERA-MP	MR.MANORANJAN PADHI
12	28/2022 CMAPL/59/2021	RANGALATA BEHERA-MP	ADV.
13	28/2022 CMAPL/59/2021	RANGALATA BEHERA-MP	ADV.
14	29/2022 CMAPL/87/2022	NARAYAN CHANDRA JENA-MP	ADV.
15	29/2022 CONTC(CPC)/265/2012	DR.RADHANATH PRAHARAJ-MP	D.ROUTRAY
16	30/2022 LAA/11/2022	SPECIAL LAND ACQUISITION OFFICER, TALCHER-MP	SWAYAMBHU MISHRA, ASC
17	30/2022 LAA/11/2022	SPECIAL LAND ACQUISITION OFFICER, TALCHER-MP	SWAYAMBHU MISHRA, ASC
18	31/2022 LAA/11/2022	SPECIAL LAND ACQUISITION OFFICER, TALCHER-MP	SWAYAMBHU MISHRA, ASC
19	32/2022 LAA/11/2022	SPECIAL LAND ACQUISITION OFFICER, TALCHER-MP	SWAYAMBHU MISHRA, ASC
20	32/2022 LAA/11/2022	SPECIAL LAND ACQUISITION OFFICER, TALCHER-MP	SWAYAMBHU MISHRA, ASC
21	33/2022 LAA/11/2022	SPECIAL LAND ACQUISITION OFFICER, TALCHER-MP	SWAYAMBHU MISHRA, ASC
22	50/2022 RPFAM/68/2016	SOUBHAGYA SAHOO-MP	M/S.AJIT KU.HOTA
23	51/2022 RPFAM/165/2018	JAMESH CH.PRADHAN-MP	M/S.SUSANTA KU.MISHRA
24	55/2022 MATA/64/2018	SANJAY KU.SAMAL-MP	M/S.BIJAYANANDA DASH
25	55/2022 CONTC/1805/2022	DR. ANIL KUMAR SAHU-MP	UPENDRA KUMAR SAMAL
26	56/2022	SACHIDANANDA PATRA-MP	BIBHU PRASAD TRIPATHY

27	MATA/3/2022 57/2022 CRLMP/408/2022	SIMANCHAL PADHY-MP	AUROBINDA SAHOO
28	57/2022 MATA/21/2019	KANAKALATA MOHANTY-MP	M/S.PRASANNA KU.BHUYAN
29	58/2022 CRLMP/409/2022	MANOJ KUMAR MANDAL-MP	HEMANTA KUMAR RATSINGH
30	58/2022 MATA/41/2022	SUBRAT DAS-MP	RABINDRA KUMAR SAHOO
31	59/2022 MATA/42/2022	REBATI MUDULI-MP	HIMANSHU BHUSAN DASH
32	59/2022 CRLMP/410/2022	PRASANNJIT NAYAK-MP	SIDHARTHA DAS
33	60/2022 CRLMP/414/2022	SHEIKH IFTEKHAR HUSSAIN-MP	SISIR KUMAR PUROHIT
34	60/2022 MATA/42/2022	REBATI MUDULI-MP	HIMANSHU BHUSAN DASH
35	89/2022 TRP(C)/252/2021	SASMITA MOHANTY-MP	
36	90/2022 FAO/88/2022	GIRIJA KUMAR DAS-MP	PRASANTA KUMAR MOHANTY
37	90/2022 TRP(C)/78/2022	SUPRIYA MAHARANA-MP	BIPIN KUMAR NAYAK
38	91/2022 FAO/66/2022	D.M., M/S.ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
39	92/2022 FAO/55/2022	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SUBRAT DAS-MP SUBRAT DAS-MP
40	161/2022 CRLREV/106/2022	SURESH KUMAR SAHOO-MP	JIBANANANDA MOHANTY
41	162/2022 CRLREV/106/2022	SURESH KUMAR SAHOO-MP	JIBANANANDA MOHANTY
42	163/2022 CRLREV/107/2022	SIBARAM SAHOO-MP	HIMANSHU SEKHAR MISHRA
43	163/2022 WPC(OA)/834/2008	GOPAL CHANDRA MOHANTY-MP	
44	164/2022 CRLREV/108/2022	KAMALA KANTA BEHERA-MP	ALOK KUMAR DAS
45	164/2022 WPC(OA)/138/2018	JAY CHANDRA PATRA-MP	M/S KRISHNA CHANDRA SAHU
46	165/2022 WPC(OA)/2018/2017	SUBARNALATA PANDA-MP	M/S SURYA NARAYAN PATTNAIK
47	166/2022 WPC(OA)/2089/2017	SURYANARAYAN SAHU-MP	M/S.SUYA NARAYAN PATNAIK
48	167/2022 WPC(OA)/2018/2017	SUBARNALATA PANDA-MP	M/S SURYA NARAYAN PATTNAIK
49	194/2022 ABLAPL/1191/2022	KANJA @ KANHU CHARAN HATI-MP	
50	195/2022 ABLAPL/17101/2019	AMMIR MOHAMMAD-MP	
51	196/2022 ABLAPL/14203/2019	ISWAR CHANDRA SAHOO-MP	
52	197/2022 ABLAPL/739/2022	IZHAR ALI SAHA @ RIJU SAHA-MP	
53	198/2022 ABLAPL/1323/2020	MAHENDRA NAIK-MP	
54	199/2022 ABLAPL/15372/2019	SARAT KUMAR PATTANAIK-MP	ARUN KUMAR DAS 1
55	200/2022 ABLAPL/2089/2020	SK.BABU-MP	
56	201/2022 ABLAPL/2527/2022	KODANDADHAR JUJHARSINGH @ PINTU-MP	SANJIB KUMAR BHANJADEO
57	203/2022 WPC(OAC)/1661/2013	MAHADEV PARIDA-MP	

58	204/2022 WPC(OAC)/4484/2012	CHANDRAKANTA PANDA-MP	
59	206/2022 WPC(OAC)/1019/2012	DR.RADHANATH PRAHARAJ-MP	D.ROUTRAY
60	207/2022 WPC(OAC)/784/2012	GOLAKH BIHARI KAR-MP	M/S BISWABIHARI MOHANTY
61	208/2022 WPC(OAC)/3967/2012	GAGAN BEHARI BEHERA-MP	KALI PRASANNA MISHRA
62	209/2022 WPC(OAC)/2316/2011	MANORANJAN NAYAK-MP	
63	210/2022 WPC(OAC)/2319/2011	BANSIDHAR ROUTRAY-MP	
64	211/2022 WPC(OAC)/2315/2011	LAXMIDATTA MOHAPATRA-MP	
65	212/2022 WPC(OAC)/2317/2011	ASHOK KUMAR SAHOO-MP	
66	213/2022 WPC(OAC)/2318/2011	SANJAYA KUMAR SAHOO-MP	
67	214/2022 WPC(OAC)/3286/2000	DILLIP KUMAR PRADHAN-MP	M/S. JAYANT KUMAR RATH
68	215/2022 WPC(OAC)/3094/2017	PABITRA BEHERA-MP	M/S S C MEKAP
69	216/2022 CMP/189/2022	RATNAMANI DAS-MP	P.C.MISHRA
70	216/2022 WPC(OAC)/3826/2013	SASHIDHAR NIAL-MP	M/S J.N. PANDA
71	216/2022 MACA/95/2022	LEGAL MANAGER (T.P.CELL), NEW INDIA ASSURANCE COOPND. CHANDRA SAMANTARAY	
72	217/2022 CMP/481/2018	GOURA KUMAR SABAT-MP	M/S.SOUBHAGYA KUMAR DASH
73	217/2022 MACA/95/2022	LEGAL MANAGER (T.P.CELL), NEW INDIA ASSURANCE COOPND. CHANDRA SAMANTARAY	
74	218/2022 WPC(OAC)/3826/2013	SASHIDHAR NIAL-MP	M/S J.N. PANDA
75	218/2022 MACA/96/2022	PRAVATI SAHOO-MP	PRADEEP KUMAR MISHRA
76	218/2022 CMP/143/2022	MUKTIKANTA ROUTRAY-MP	ALOK KUMAR PANDA
77	219/2022 WPC(OAC)/3826/2013	SASHIDHAR NIAL-MP	M/S J.N. PANDA
78	219/2022 CMP/618/2021	M/S. APEX MULTIPLEX PVT. LTD.-MP	
79	219/2022 MACA/97/2022	CHHAYAKANT NAIK-MP	PRADEEP KUMAR MISHRA
80	220/2022 CMP/1212/2016	MD.RASID-MP	M/S.PABITRA KUMAR NAYAK
81	220/2022 WPC(OAC)/3939/2013	RAMESH CHANDRA SAHU-MP	NIRMAL RANJAN ROUTRAY
82	220/2022 MACA/98/2022	BHUBANESWAR BEHERA-MP	PRADEEP KUMAR MISHRA
83	221/2022 WPC(OAC)/3881/2012	KHIROD CHANDRA MOHANTY-MP	J.K.KHUNTIA
84	221/2022 MACA/99/2022	AJAYA KUMAR KHUNTIA-MP	PRADEEP KUMAR MISHRA
85	221/2022 CMP/193/2022	RAMAKRISHNA BERA-MP	DEBARAJ MOHANTY
86	222/2022 CMP/194/2022	PRASANT KUMAR MALIK-MP	K.K.SWAIN
87	222/2022 MACA/100/2022	URMILA MAHALI-MP	PRADEEP KUMAR MISHRA
88	223/2022 MACA/101/2022	SUSHILA PRADHAN-MP	PRADEEP KUMAR MISHRA
89	224/2022	MADAN MUNDA-MP	PRADEEP KUMAR MISHRA

90	MACA/102/2022 225/2022	KAILASH CHANDRA SOMANI-MP	PRADEEP KUMAR MISHRA
91	MACA/103/2022 226/2022	MRUTYUNJAY DASH-MP	PRADEEP KUMAR MISHRA
92	MACA/104/2022 227/2022	AUTHORIZED SIGNATORY, SHRIRAM G.I.CO. LTD.-MP	SUSANT KUMAR MISRA
93	MACA/446/2021 258/2022	RADHAKANTA KAR-MP	SOUMYA MISHRA
94	RSA/207/2020 259/2022	MAHANADI COALFIELDS-MP	M/S.SANJIT MOHANTY
95	RSA/178/2004 260/2022	MAHANADI COALFIELDS-MP	M/S.SANJIT MOHANTY
96	RSA/178/2004 261/2022	PRAMOD CHANDRA MAHAPATRA-MP	PRAFULLA KUMAR RATH
97	RSA/45/2022 262/2022	RASHMI REKHA RAY-MP	DWARIKA PRASAD MOHANTY
98	RSA/314/2008 322/2022	SARAT RANA-MP	JUGALA KISHORE PANDA
99	CRLA/168/2022 322/2022	SARAT RANA-MP	JUGALA KISHORE PANDA
100	CRLA/168/2022 323/2022	SARAT RANA-MP	JUGALA KISHORE PANDA
101	CRLA/168/2022 324/2022	PILKU PANGI@PILUKU-MP	M/S.SONITA BISWAL
102	CRLA/642/2014 325/2022	MUKUNDA PARICHHA-MP	M/S.MANOJ KUMAR PANDA
103	CRLA/299/2015 326/2022	MUKUNDA PARICHHA-MP	M/S.MANOJ KUMAR PANDA
104	CRLA/300/2015 327/2022	MUKUNDA PARICHHA-MP	M/S.MANOJ KUMAR PANDA
105	CRLA/301/2015 328/2022	MUKUNDA PARICHHA-MP	M/S.MANOJ KUMAR PANDA
106	CRLA/302/2015 329/2022	HADIA @ HADIBANDHU NAIK-MP	UDIT NARAYAN JENA
107	CRLA/170/2022 330/2022	HADIA @ HADIBANDHU NAIK-MP	UDIT NARAYAN JENA
108	CRLA/170/2022 330/2022	HADIA @ HADIBANDHU NAIK-MP	UDIT NARAYAN JENA
109	CRLA/170/2022 331/2022	HADIA @ HADIBANDHU NAIK-MP	UDIT NARAYAN JENA
110	CRLA/170/2022 332/2022	SNIGDHARANI NAYAK-MP	DEEPALI MAHAPATRA
111	CRLA/171/2022 340/2022	RINKU MOHARANA-MP	ASUTOSH TRIPATHY
112	BLAPL/11132/2021 341/2022	BISWANATH BHANDARI-MP	MANORANJAN PADHY
113	BLAPL/1999/2022 342/2022	ARABINDA KUMAR-MP	
114	BLAPL/11196/2021 343/2022	BASUDEV PARIDA-MP	SATYA RANJAN MULIA
115	BLAPL/9375/2021 344/2022	ALOK @ PANCHANAN SAHU-MP	BISWAJIT PASAYAT
116	BLAPL/1346/2021 345/2022	SANDEEP MOHANTY-MP	
117	BLAPL/8200/2021 346/2022	LALITA SENAPATI-MP	RAJIB RATH
118	BLAPL/11602/2021 347/2022	GOPAL SRIHARIA-MP	PARSURAM PANDA
119	BLAPL/9528/2021 348/2022	DUSMANTA PATEL-MP	DEVASHIS PANDA
120	BLAPL/1888/2022 349/2022	DUSMANTA PATEL @ DUSMANTA KUMAR PATEL-MP	DEVASHIS PANDA
	BLAPL/2121/2022		

121	497/2022 CRLMC/633/2022	STATE OF ODISHA-MP	SIDHARTHA SANKAR MOHAPATRA, ASC
122	498/2022 CRLMC/634/2022	SARAT PAL @ SARAT KUMAR PAL-MP	ANIRUDHA DAS
123	499/2022 CRLMC/635/2022	SMITARANI SAHU-MP	BIJAYA KUMAR BEHERA 1
124	500/2022 CRLMC/636/2022	LAXMAN DAS-MP	BIJAYA KUMAR BEHERA 1
125	501/2022 CRLMC/637/2022	SAROJ KUMAR SAHU-MP	SRIKANTA KU. NATH
126	502/2022 CRLMC/638/2022	TAPAN KUMAR SASMAL-MP	PRIYADARSHI BARAL
127	503/2022 CRLMC/639/2022	ASIT DALUI-MP	MANORANJAN ACHARYA
128	504/2022 CRLMC/365/2020	SASMITA NAIK-MP	
129	505/2022 CRLMC/641/2022	SANJU PANDEY-MP	SUSHANTA KUMAR PRADHAN
130	506/2022 CRLMC/642/2022	GIRIJA PRASAD SAHOO-MP	NIRANJAN LENKA
131	507/2022 CRLMC/643/2022	AKSHYA @ AKSHAYA KUMAR MUDULI-MP	ARIJEET MISHRA
132	508/2022 CRLMC/644/2022	SABITA GARADA-MP	ARIJEET MISHRA
133	509/2022 CRLMC/2450/2021	DEEPAK KUMAR MANDAL@DEEPAK MANDAL-MP	SANTOSH KUMAR MOHANTY
134	510/2022 CRLMC/625/2022	BISI BABU@ BISESWAR SAHU-MP	RAJESH KUMAR MOHAPATRA
135	511/2022 CRLMC/138/2014	RAKESH SHARMA-MP	M/S.DEBI PRASAD DHAL
136	512/2022 CRLMC/646/2022	TUNI @ SUSHAMA BOXI-MP	JAYAPRAKASH TRIVEDI
137	513/2022 CRLMC/647/2022	KABITA MOHANTA-MP	PABITRA KUMAR DUTTA
138	514/2022 CRLMC/647/2022	KABITA MOHANTA-MP	PABITRA KUMAR DUTTA
139	515/2022 CRLMC/1292/2014	JANAKI SHARMA-MP	
140	516/2022 CRLMC/606/2022	PRAKASH SAMAL-MP	PABITRA KUMAR NAYAK
141	517/2022 CRLMC/650/2022	KRUSHNA CHANDRA BISWAL-MP	BIDESHI KUMAR GHADEI
142	518/2022 CRLMC/645/2022	SEBATI CHAKRABARTY-MP	BISWA KUMAR MISHRA
143	519/2022 CRLMC/652/2022	MANORANJAN DAS-MP	SANJIB KUMAR BHANJADEO
144	520/2022 CRLMC/653/2022	PRAKASH BISWAL-MP	JUGAL KISHORE PANDA
145	682/2022 WA/267/2022	STATE OF ODISHA-MP	RANJIT KESHARI SAMAL
146	683/2022 WA/267/2022	STATE OF ODISHA-MP	RANJIT KESHARI SAMAL
147	689/2022 WA/269/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
148	690/2022 WA/269/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
149	691/2022 WA/269/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
150	692/2022 WA/889/2021	STATE OF ODISHA-MP	DEBAKANTA MOHANTY, A.G.A.
151	693/2022 WA/270/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
152	694/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA

153	WA/270/2022 695/2022	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, AGA
154	WA/270/2022 696/2022	THE COMMISSIONER OF CT AND GST, ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
155	WA/272/2022 697/2022	THE COMMISSIONER OF CT AND GST, ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
156	WA/272/2022 698/2022	THE COMMISSIONER OF CT AND GST, ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
157	WA/273/2022 699/2022	THE COMMISSIONER OF CT AND GST, ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
158	WA/273/2022 3065/2022	MADHUSUDAN BHOL-MP	ANSHURAM MISHRA
159	WP(C)/6122/2022 3066/2022	PRATIMA KANUNGO-MP	RUDRA PRASAD KAR
160	WP(C)/6123/2022 3067/2022	SEEMA MOHAPATRA-MP	UPENDRA KUMAR SAMAL
161	WP(C)/40225/2021 3068/2022	SEEMA MOHAPATRA-MP	UPENDRA KUMAR SAMAL
162	WP(C)/40225/2021 3069/2022	M/S MAA MAJHI GOURI STONE CRUSHER-MP	RUDRA PRASAD KAR
163	WP(C)/6125/2022 3070/2022	M/S MAA MAJHI GOURI STONE CRUSHER-MP	RUDRA PRASAD KAR
164	WP(C)/6125/2022 3071/2022	INDUSTRIAL DEVELOPMENT CORP. OF ODISHA LTD.-MPSANJIT MOHANTY	
165	WP(C)/6127/2022 3072/2022	DR. BIBHU PRASAD MISHRA-MP	BIREN SANKAR TRIPATHY
166	WP(C)/6001/2022 3073/2022	MONORANJAN PRADHAN-MP	BIRAJA PRASANNA DAS
167	WP(C)/6129/2022 3074/2022	BINAYAK CHARAN SAHU-MP	BIRAJA PRASANNA DAS
168	WP(C)/6134/2022 3075/2022	RUNDU HANSDA-MP	DHARMENDRA SETHY
169	WP(C)/6133/2022 3076/2022	KARTIK CH.MOHANTY-MP	M/S.SOUBHAGYA S.DAS
170	WP(C)/17097/2010 3077/2022	ARUN KUMAR DASH-MP	RUDRA PRASAD KAR
171	WP(C)/6136/2022 3078/2022	STATE OF ODISHA-MP	SANGRAM JENA
172	WP(C)/5017/2022 3079/2022	ARUN KUMAR DASH-MP	RUDRA PRASAD KAR
173	WP(C)/6137/2022 3080/2022	SANJAY KUMAR TRIPATHY-MP	JYOTI PATNAIK
174	WP(C)/6138/2022 3081/2022	SUSHANTA KUMAR SAHU-MP	DURGESH NARAYAN RATH
175	WP(C)/6016/2022 3083/2022	MANORANJAN BEHERA-MP	J.K.KHANDAYATRAY
176	WP(C)/6147/2022 3085/2022	PRASANNA KUMAR PRADHAN-MP	KAJAL SAHOO
177	WP(C)/5077/2022 3086/2022	BARUN SEN KHARA-MP	SUSANTA KUMAR BARAL
178	WP(C)/6150/2022 3088/2022	M/S SRI KONARK FOOD PRODUCTS PVT. LTD.,CUTTACK- MP	RAJFULLA KUMAR RATH
179	WP(C)/2802/2022 3090/2022	NIRANJALI NAG-MP	
180	WP(C)/5251/2022 3091/2022	MALAKI NAG-MP	
181	WP(C)/5252/2022 3092/2022	KAMAL PRASAD MOHANTY-MP	M/S.SISIR KU.PUROHIT
182	WP(C)/11271/2016 3094/2022	ARNAPURNA SHA-MP	AGASTI KANUNGO
183	WP(C)/6168/2022 3095/2022	PABITRA SETHI-MP	MANOJ KUMAR MOHANTY
	WP(C)/6170/2022		

184	3096/2022 WP(C)/9398/2020	TRIMUL KUMAR REDDY-MP	
185	3097/2022 WP(C)/6171/2022	SATYA NARAYAN MAHARANA-MP	SAMEER KUMAR DAS
186	3098/2022 WP(C)/23047/2019	KASHINATH SAHOO-MP	M/S.I.A.ACHARYA
187	3099/2022 WP(C)/6172/2022	SUNAKAR BEHERA-MP	RAKESH KUMAR MALLICK
188	3100/2022 WP(C)/6175/2022	M/S P.K.B.DEVELOPERS PVT. LTD.,BBSR-MP	CHITTARANJAN PATTNAIK
189	3101/2022 WP(C)/6180/2022	M/S CENTRE FOR ADVANCED RESEARCH ON ALTERNATIVE MEDICINE-MP	SATYABRATA MOHANTY
190	3102/2022 WP(C)/6181/2022	SUBRAT NAYAK-MP	S.SK.SUBUDHI
191	3103/2022 WP(C)/11393/2016	M/S.TRUPTI ENTERPRISES PVT.LTD.-MP	RUDRA PRASAD KAR
192	3104/2022 WP(C)/6191/2022	DILIP RANJAN NAYAK-MP	SUPRIYA PATRA
193	3105/2022 WP(C)/11395/2016	M/S.TRUPTI ENTERPRISES PVT.LTD.-MP	RUDRA PRASAD KAR
194	3106/2022 WP(C)/11397/2016	M/S.TRUPTI ENTERPRISES PVT.LTD.-MP	RUDRA PRASAD KAR
195	3107/2022 WP(C)/6193/2022	NRUPATI MALLICK-MP	BIDYADHAR PRADHAN
196	3108/2022 WP(C)/6194/2022	SIBANAVA SETHI-MP	PRONOY MOHANTY
197	3109/2022 WP(C)/6202/2022	BINODINI HOTA-MP	SANJAY KUMAR SAMANTARAY
198	3110/2022 WP(C)/5266/2022	M/S. SHANKAR MEDICAL STORE-MP	
199	3111/2022 WP(C)/2227/2022	MEGHAMALA PATI-MP	TRILOCHAN DASH
200	3112/2022 WP(C)/6208/2022	TAPAN KUMAR MALLICK-MP	PRAMODA KUMAR DASH
201	3113/2022 WP(C)/6210/2022	HARSABARDHAN NAIK-MP	SIBA NARAYANA BISWAL
202	3114/2022 WP(C)/4281/2022	SUDHANSU SEKHAR RAUTARAY-MP	ABHIJIT DAS
203	3115/2022 WP(C)/6221/2022	HARISH CHANDER BUDHRAJA-MP	SAMBIT KAR
204	3116/2022 WP(C)/6221/2022	HARISH CHANDER BUDHRAJA-MP	SAMBIT KAR
205	3117/2022 WP(C)/6225/2022	HRUSHIKESH BEHERA-MP	NIRANJAN LENKA
206	3118/2022 WP(C)/21940/2016	AMIT KUMAR BHOI-MP	M/S.SUSANTA KU.MISHRA
207	3119/2022 WP(C)/6231/2022	MANOJ KUMAR SENAPATI-MP	MANAS KUMAR CHAND
208	3120/2022 WP(C)/6241/2022	K.SANJIB RAO-MP	RAJESWARI DAS
209	3121/2022 WP(C)/12673/2019	DEBASISH SAHOO-MP	M/S.PRANAB KUMAR GHOSE
210	3122/2022 WP(C)/20212/2016	PRAMILA KUMBHAR-MP	MR.SATYABRATA PANDA
211	3123/2022 WP(C)/5420/2022	SAMIR KUMAR NAYAK-MP	ANURAG PATI
212	3124/2022 WP(C)/611/2021	PRATAP CHANDRA PRADHAN-MP	BEBEKANANDA BHUYAN
213	3125/2022 WP(C)/40761/2021	HEMANGINI DAS-MP	RABINDRA NATH PAL
214	3126/2022 WP(C)/40761/2021	HEMANGINI DAS-MP	RABINDRA NATH PAL
215	3127/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA

216	WP(C)/6232/2022 3128/2022	TPCODL,BBSR-MP	SURESH CHANDRA DASH
217	WP(C)/9132/2021 3129/2022	HINDUJA NATIONAL POWER CORPORATION LIMITED-MP	M.R.S.P.MISHRA M/S SOUMYA MISHRA
218	WP(C)/18496/2018 3130/2022	JITENDRA KUMAR BARIK-MP	BHABANI SANKAR TRIPATHY (1)
219	WP(C)/6259/2022 3131/2022	DILLIP KUMAR BARAL-MP	ANUP KUMAR MOHAPATRA
220	WP(C)/6257/2022 3132/2022	M/S D.K.ENGINEERING AND CONSTRUCTION-MP	S.K.SANGANERIA
221	WP(C)/6261/2022 3133/2022	PRADIPTA KUMAR DAS-MP	DWARIKA PRASAD MOHANTY
222	WP(C)/6262/2022 3134/2022	RAJKISHORE SWAIN-MP	BHABANI SANKAR TRIPATHY (1)
223	WP(C)/6266/2022 3135/2022	PRABINA KUMAR SAHOO @ SAHU-MP	ANURAG PATI
224	WP(C)/6269/2022 3136/2022	DILLIP KUMAR PANDA-MP	P.C.KAR
225	WP(C)/6270/2022 3137/2022	LAXMIPRIYA DAS-MP	SUBRATA PANDA
226	WP(C)/6272/2022 3138/2022	BAGADIYA BROTHERS PVT. LTD.-MP	PITAMBAR ACHARYA
227	WP(C)/32208/2021 3139/2022	M/S.IFFCO TOKIO GENERAL INSURANCE CO. LTD.,BBSR-MP	MINESH KUMAR PATRA
228	WP(C)/6274/2022 3140/2022	BASANTI NAIK-MP	BIBHUTI BHUSAN MISHRA
229	WP(C)/6275/2022 3141/2022	DR.LAXMIDHAR BISWAL-MP	PABITRA MOHAN PALATASINGH
230	WP(C)/1039/2022 3142/2022	VIKRANT KUMAR BISWAL-MP	RITA SINGH
231	WP(C)/4411/2022 3143/2022	THE BM,ODISHA GRAMYA BANK,MAYURBHANJ-MP	TANMAY MISHRA
232	WP(C)/6278/2022 3144/2022	CLASSIC SUPER CONSTRUCTION, BBSR-MP	PRAJNARAJ MOHANTY
233	WP(C)/6279/2022 3145/2022	RANJAN KUMAR MITRA-MP	GOPAL KRUSHNA MOHANTY
234	WP(C)/15539/2020 3146/2022	THE BM,ODISHA GRAMYA BANK,MAYURBHANJ-MP	TANMAY MISHRA
235	WP(C)/6280/2022 3147/2022	RAHUL KUMAR AGARWAL-MP	S.C.MEKAP
236	WP(C)/16828/2017 3148/2022	DEBAKAR BEHERA-MP	ASHIS KUMAR MISHRA
237	WP(C)/3833/2022 3149/2022	PRIYADARSHINI BEHERA-MP	DIPTIRANJAN MOHAPATRA
238	WP(C)/6283/2022 3150/2022	PRAGYAN PRIYADARSHINI-MP	DEEPANMITA PRIYANKA
239	WP(C)/6285/2022 3151/2022	PRAJNA PRANAB ACHARYA-MP	BINAYA KUMAR MOHANTY
240	WP(C)/6286/2022 3152/2022	SANDEEP JAJODIA-MP	SATYAJIT MOHANTY
241	WP(C)/49/2022 3153/2022	M/S DALMIA CEMENT (BHARAT) LTD.-MP	SARADA PRASANNA SARANGI
242	WP(C)/6288/2022 3154/2022	JAGANNATH PATI-MP	S.P.NATH
243	WP(C)/6289/2022 3155/2022	NAROTTAM SATAPATHY-MP	PRABODHA CHANDRA NAYAK
244	WP(C)/23717/2019 3156/2022	BHAGIRATHI BARIK-MP	AKSHAYA KUMAR NAYAK
245	WP(C)/16337/2021 3157/2022	BISHNU CHARAN SAHOO-MP	SAROJ KUMAR PADHI
246	WP(C)/21069/2021 3158/2022	SUKANTI BASKEY-MP	C.R.DAS
	WP(C)/6298/2022		

247	3159/2022 WP(C)/6301/2022	KUMA PATIA SAHU-MP	GOUTAM KUMAR ROUSTRAY
248	3160/2022 WP(C)/6300/2022	RANJUBALA SAHU-MP	GOUTAM KUMAR ROUSTRAY
249	3161/2022 WP(C)/6302/2022	ARUN KUMAR DASH-MP	RUDRA PRASAD KAR
250	3162/2022 WP(C)/2864/2022	DAMODARA GIRI-MP	
251	3163/2022 WP(C)/6306/2022	ARUN KUMAR DASH-MP	RUDRA PRASAD KAR
252	3164/2022 WP(C)/1491/2022	SWAGATIKA SAHOO-MP	DURGESH NARAYAN RATH
253	3165/2022 WP(C)/1491/2022	SWAGATIKA SAHOO-MP	BHABANI SHANKAR RAYAGURU
254	3166/2022 WP(C)/1491/2022	SWAGATIKA SAHOO-MP	DURGESH NARAYAN RATH
255	3167/2022 WP(C)/6308/2022	ASHOK KUMAR RATH-MP	TUSAR KUMAR MISHRA
256	3168/2022 WP(C)/6308/2022	ASHOK KUMAR RATH-MP	TUSAR KUMAR MISHRA
257	3169/2022 WP(C)/1491/2022	SWAGATIKA SAHOO-MP	BHABANI SHANKAR RAYAGURU
258	3170/2022 WP(C)/6311/2022	BIJAYALAXMI MOHANTY-MP	SWAPNA KUMAR OJHA
259	3171/2022 WP(C)/11864/2019	JAYANT KUMAR SAMAL-MP	M/S.AKSHAYA KUMAR PANDEY